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षायें ग्रौर तरक्की करेतो यह ज्यादा श्रहम ग्रौर जरूरी है बजाय इसके कि सालाना लाखों रुपया इस तरह रायगां चला जाय।

मिसाल के तौर पर हम यह देखते हैं कि मुल्क में श्रीर भी दूसरे बजुर्गान के मन्दिर हैं और उनकी ग्रामदनी से कौम की भलाई श्रौर तरक्की के प्रोग्राम चल रहे हैं। मसलन साउथ में श्री वेंकटेश्वर देवालय, तिरुपति, भीर जहां मैं रहता हं वहां श्रवण देवालय, गुलबर्गा है, जिनके नाम से कालेज चलाये जाते हैं, जिनके नाम से यनिवर्सिटियां चल रही हैं, उनके नाम की एक इंच जमीन भी नहीं है, महज नजर व नियाज श्रीर दान के बल-बुते पर कालेज चल रहे हैं भौर इतनी मामदनी वाली भ्रजमेर शरीफ की दरगाह का कितना रुपया कौम की तरक्की श्रौर मलाई पर सर्फ होता है यह सब जानते हैं। सैंकड़ों साल से जो चल रहा है वह अब षमाना का लिहाज करते हुये श्रीर दूसरे इस्लामी मुमालिक में जैसा कि हो रहा है बर्दाश्त नही किया जा सकता। तो हुकुमत का इकदाम काबिले सहसीन है श्रीर काबिले मुबारकबाद है श्रीर एन मंशा हजरत स्वाजा के तहत है। चन्द खुद्दाम को माहानां गजारा श्रीर कोई दूसरे जरिये से मुतमइन किया जा सकता है। कौम को मुतमइन करना मुल्क के नौ-निहालों की ग्रौर मुल्क की तरक्की में हाय बटाना निहायत ग्रहम ग्रीर जरूरी है। बहाम के लिये जरिया गुजर बसर पैदा किया जाय ग्रौर उनके बच्चों की तालीम व तर्बियत का इन्तजाम किया जाय। उसके बाद जो मीजदा बिल का मंशा है उसको सख्ती से चलाया चाय।

इन चन्द अल्फ़ाज के साथ मैं इस बिल की साईद करते हुवे भ्रपनी तकरीर खत्म करता हूं।

Shri R. S. KHANDEKAR (Madhya Pradesh): Madam Deputy Chairman, it is a very small Bill, but at the same time it is a very important Bill. There

are no two opinions about the objects and reasons for this Bill and I do not think anybody in this House or in the other House will disagree with the motive of the Government in bringing forward this Bill before Parliament. I come from a place which is religious, which is important, which is ancient and which has also a shrine and I know the various sorts of things that take place in the name of God, in the name of religion and in the name of giving solace or giving heaven to the pilgrims by pandas, persons who sit on a platform either on the banks of a river or in the temple at such places. I come from Ujjain and it is also a holy place. There are so many things that happen there. There is need to control all these things. Poor people come from far and near, from all parts of the country, even from outside. They come with their religious feelings.

THE DEPUTY CHAIRMAN: It is one o'clock now. You may continue on another day. The House stands adjourned till 2.30 P.M.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at half-past two of the clock, THE VICE-CHAIRMAN (SHRIMATI JAHANARA JAIPAL SINGH) in the Chair.

MOTION RE REPORT OF THE DEVELOPMENT COUNCIL FOR AUTOMOBILES, AUTOMOBILE ANCILLARIES AND TRANSPORT VEHICLE INDUSTRIES.

SHRI KRISHNA CHANDRA (Uttar Pradesh): Madam, I beg to move the following motion:

"That the Annual Report of the Development Council for Automobiles, Automobile Ancillaries and Transport Vehicle Industries for the year ending the 31st March, 1962, laid on the Table of the Rajya Sabha on the 25th February, 1963, be taken into consideration."

[श्री कृष्ण पन्द्र]

उपसभाष्यक्ष महोदया, हमारी गवर्नमेंट ने मलग भ्रलग उद्योगों के लिए श्रलग भ्रलग खेलपमेंट कोंसिल, विकास परिषद् बनाई हुई है भीर इन डेवलपमेंट कोंसिल्स का मुख्य उद्देश्य यही है कि वह उस उद्योग के बारे में, उसके ऊंच-नीच के बारे में देखे, उस उद्योग की दिक्कतों को देखे, उसको जो सहूलियतें चाहियें जो सुविधायें चाहियें उनको देखे श्रीर फिर गवर्नमेंट से सिफारिशें करे ताकि वह उद्योग दिन पर दिन भ्रागे तरक्की करता जाय श्रीर उसकी प्रगति होती जाय । मोटरगाड़ियों श्रीर मोटर-माड़ियों के पुजों के लिए यह विकास परिषद् है जिसकी चर्चा का विषय श्राज इस सदन के सामने प्रस्तुत है।

इसकी रिपोर्ट को देखने से पता चलता है कि यह रिपोर्ट साइक्लो-स्टाइल्ड है श्रौर बहुत ही संक्षिप्त है, ब्रीफ है। १० टाइप्ड पेजेज से ज्यादा की पूरी वाल्यूम नहीं है भीर १० टाइप्ड पेजेज में सारी की सारी रिपोर्ट भा गई है। ऐसी संक्षिप्त रिपोर्ट को पढ़ने से ऐसे उद्योग के सम्बन्ध में जो कि एक पेचीदा श्रीर नया उद्योग इस देश के लिए है, उसकी प्रगति के सम्बन्ध में, उसकी क्या क्या दिक्कतें हैं इसके सम्बन्ध में श्रीर उसको क्या क्या सहलियतें दी जानी चाहिये उसके सम्बन्ध में क्या कोई जान-कारी प्राप्त कर सकता है यह सहज में ही समझ में भा सकता है। इस रिपोर्ट को पढ़ने से काफी हैरत होती है, काफी धारचर्य होता है भीर यह कहना पड़ता है कि रिपोर्ट में कोई चीज ऐसी नहीं है कि कोई भादमी मोटर इंडस्टी के बारे में कोई जानकारी प्राप्त कर सके या उसकी दिक्कतों को समझ सके । इस कौंसल ने कुछ सब-क नेटियां बनाई हैं। उन सब-कमेटियों के नाम धगर में सदन के सामने रखं तो उनके नामों से ऐसा पता चलता है कि यह जो डेब तपनेंट कौंसिल है वह माटो- मोबाइल इंडस्ट्री के सम्बन्ध में बहुत ही गहरा विचार करना चाहती है। उन सब-कमेटियों के नाम ये हैं :—

Sub-committee on 'Study of the Cost of different vehicles and makes under production indigenously'.

Sub-committee on Research, Testing and Quality Control'.

Sub-committee on 'Standardization and Assessing of Demand of Raw Materials'.

Sub-committee on 'Collection of Statistics on Import, Production, etc. of the different automobile components both in the organised and small scale sectors'.

Sub-committee on 'Requirement of Technical Personnel'.

सब कमेटी के नामों से तो पता चलता है कि इस कौंसिल ने मोटर इंडस्ट्री के बारे में काफी छानबीन की है लेकिन ग्रागे जो रिपोर्ट पढ़ते हैं तो ऐसा मालूम पड़ता है कि नाम बड़े दर्शन थोड़े जैसा किस्सा है, नाम तो बहुत बड़े बड़े रख दिये जैसे कि वाकई खूब ग्रच्छा काम करना चाहते हैं ग्रीर गहरा विचार करना चाहते हैं लेकिन देखने से मालूम होता है कि किसी सबक्मेटी ने कोई भी काम ग्रागे नहीं बढ़ाया है।

मोटर का उद्योग इस देश के लिये ही नहीं सारे देशों के लिए, संसार के लिए, एक बहुत महत्वशील उद्योग है। श्राज देश का बहुत कुछ ट्रांस्पोर्ट मोटर के ऊपर चलता है और संसार में भी, दूसरे बहुत से देशों में जो कि उन्नतिशील हैं श्रीर जहां रेलवे के द्वारा यातायात होता है वहां भी व्यक्तियों का भीर माल का मोटर गाहियों

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द्वारा रेलवे से यदि ज्यादा नहीं तो उसके यातायात ग्रवश्य होता है। वराबर माल ढोने के लिए, माल को इधर से उधर ले जाने के लिये भ्राज हिन्दुस्तान में मोदर-गाड़ियों का काफों प्रयोग होने लगा है। ये व्यापारियों को बहुत सह लियत देते हैं मौर इसमें खर्चा भी कम श्राता है। रेल डालने में बहुत बड़ा खर्चा ग्राता है ग्रीर बह एक बहुत बड़ी सैंट्रलाइज्ड इंडस्ट्री है लेकिन मोटर ट्रांस्पोर्ट किसी घर के पास से या किसी की दूकान पर से भी माल उठा लेते हैं श्रीर माल पहुंचा देते हैं। ग्राज हम हिन्दुस्तान में देखते हैं कि माल को ढोने के लिये मोटर द्वांस्पोर्ट बहुत काफी बढ़ गया है। पंजाब से ले कर बम्बई तक भीर पंजाब से ले कर कलकत्ता तक भाज मोटर के दूक हमारा माल इधर से उधर ग्रीर उधर से इधर में जा रहे हैं। यह ग्रीर भी बढ़ सकता है यदि जो उनके सामने दिक्कतें हैं वह दूर क्षो जांवें।

माननीय सदस्य जानते हैं कि किसी देश के विकास के लिए द्वांस्पोर्ट एक बहुत महत्वशील स्थान रखता है। ग्राज हमारे यहां ट्रांस्पोर्ट की कमी हो जाय भौर कोयला न मिले तो हमारी सारी इंडस्ट्रीज ठप्प हो जाती है और चारों तरफ से जोर दार चिल्लाहट माने लगती है। कच्चा माल न मिले तो इंडस्ट्री खत्म हो जाती है। तो किसी उद्योग को बढ़ाने के लिए किसी उद्योग के विकास के लिए ट्रांस्पोर्ट एक रखता है। दूसरे, महत्वशील स्थान मोटर का उपयोग सुरक्षा के कामों में, डिफोंस के कामों में बहुत होता है। श्राज फौजें मोटर-ट्रांस्पोर्ट का ही प्रयोग करती हैं क्योंकि ग्रब वह पुराना जमाना नहीं रहा जब कि घोड़ों पर, खच्चरों पर, ऊंटों पर बोग जाते थे। भ्राज तो मोटर भ्रौर मोटर टैंक वगैरह चलते हैं। इस वास्ते मोटर-इंडस्ट्री देश के लिए बहुत जरूरी ंडस्ट्री है लेकिन मभी तक इस देश मे इसकी गति काफी नहीं हो पाई है। इस प्रगति के रास्ते में इकावटें हो सकती है लेकिन उन रकावटों को दूर करने की कोई विश्वेष कोशिश अभी तक नहीं की गई है।

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में कुछ भ्रांकड़े देता हूं जिनसे कि यह मालूम हो जायेगा कि हमारे यहाँ मोटर-उद्योग प्रगति नहीं कर रहा है। १६५२ में हमारे यहां प्रति मास ग्रीसतन १२७४ मोटर कारें बनी थीं ग्रौर इसी तरह १६५३ में ११६०, १६५४ में १२०५, १६५५ में १६२४, १६५६ में २६७८, १६५७ में ३६६१, १६४८ में ३२३३, १६५६ में ३०३६, १६६० में ४३४८, १६६१ में ४५२६, १६६२ में ४८१६ और १६६३ में ४३६४। इस से मागे हम प्रगति नहीं कर पाए हैं।

कामशियल व्हीकल्स ग्रीर दूक्स का भी यही हाल है। १६५५ में हमारे यहां पैट्रोल से चलने वाली ट्रकों का श्रौसतन मासिक उत्पादन था ३६६ भीर डीजल का १६६। भीर भाज १६६२ में १३८ है पैट्रोल का स्रौर १५०४ 🚦 डीजल का। अब यह १५०० के करी**द कई** साल से बराबर चला भारहा है।

श्री सी० डी० पांडे (उत्तर प्रदेश): यह फिगर्स कुछ सही नहीं मालुम पड़ते हैं। मेरा स्याल है कि बहुत कम हिसाब लगा रहे हैं दुक्स का ।

श्री कृष्ण चम्द्र : ट्रक्स के बारे में मैंने पेट्रोल का भ्रलग भीर डीजल का भ्रलग बताया है।

श्री सी० डी० पांडे : मेरा श्रापको डिस्टर्ब करने का इरादा नही था । मेरा कहना वा कि कुछ कम लग रहे हैं आपके फिगर्स ।

श्री कृष्ण चन्द्र : मैं ने थोड़े से फिगर्स दिये जिस से यह पता चले कि यह मोटर उद्योग हमारा कुछ बढ़ नहीं रहा है। उद्योग नहीं बढ़ रहा है, उत्पादन नहीं बढ़ रहा है, उसके साय साथ कीमतें बराबर बढ़ती जाती हैं। [श्रं(कृष्ण चन्द्र]

कीमतों को कम करने के लिये जितनी कोशिश की जाती है उतनी ही वे बराबर बढ़ ही रही हैं । भ्राज तो यह हालत हो गई है कि कीमतों पर गवर्नमेंट ने कन्ट्रोल लगाया भ्रौर गवर्नमेंट की कन्ट्रोल प्राइस पर ग्राज मोटर कार हर एक [•]को श्रासानी से प्राप्त नहीं है बल्कि उसके लिये महीनों इंतजार करना पड़ता कभी कभी तो वर्षों इंतजार करना पडता है।

इसके ऊपर टैरिफ कमीशन ने दो बार विचार किया ---१६५२ में विचार किया, १६५६ में विचार किया । उसके बाद टैरिफ कमीशन ने कीमतों के बारे में शायद कोई विचार नहीं किया। टैरिफ कमीशन की १६५६ की रिपोर्ट के मुताबिक हिन्दुस्तान मोटर्स की गाड़ी "लैन्डमास्टर" की कीमत श्राती थी ६०१३ रु भ्रौर "फिएट" की कीमत ५,३५० ६०। उसके बाद १६६० में हमारी गवर्नमेंट ने एक एडहाक कमेटी मुकरर्र की श्राटोमोबाइल इन्डस्ट्री के ऊपर विचार करने के लिये। मकसद उसका यह था कि कोई ऐसी गाड़ी बनाई जाय, जो सस्ती हो, ऐसी सस्ती मोटर कार बनाई जाय जो ग्राम ग्रादमी इस्तेमाल कर सके, बहुत महंगी उसको न पड़े । लेकिन उस कमेटी ने भी सब बातों पर विचार किया भौर उसको राय थी कि अगर कोशिश की जाय भौर जो बहुत भ्रच्छा मुनाफा हो रहा है उसको कम कर दिया जाय तो "एम्बैसेडर" की कीमत ११,०५४ ६० हो "फीएट ११००" की कीमत ६,२८३ रु० हो जायगी श्रौर "स्टैन्डर्ड टेन" की कीमत १,५१० हो जायेगी । लेकिन श्राज हम देखते हैं कि ग्राज हमारी कीमतें बहुत बढ़ी चढ़ी हैं। भ्राजकी कीमतों के बारे में भ्राज ही सवाल के जबाब में बताया गया "हिन्द्स्तान एम्बेसेडर" की १२,१८१६० है, "फिएट ११००" की १०,१३६ ६० हैं। श्रोर "स्टैन्डर्ड हैराल्ड " की १०,६⊏० रु**० । इ**न कीमतों को देखने से पताचलता है कि ये कीमतें वरावर वढ़ती ही आ रही हैं।

एडहाक कमेटी जिस के चेयरमैन मिस्टर एल० के० झा थे, ग्राई० सी० एस० उन्होंने एक बड़ी लम्बी चौड़ी रिपोर्ट दी, सारी मोटर इन्डस्ट्री के बारे में विचार किया, उसकी तह में गए, उसकी जड़ में गए भौर उन्होंने कोशिश **यह** की कि किसी तरह से मोटर कारों **की** कीमत कम हो जाय । उसके बाद एक छोटी गाड़ी की उन्होंने सिफारिश की; प्राइवेट सेक्टर में बनाने की । उसके बाद एक श्रौर कमेटी हुई, जो पान्डे कमेटी कहलाती है। उस कमेटी ने एक बहुत निश्चित सिफारिश यह की कि पब्लिक सेक्टर में, सार्वजनिक क्षेत्र में, यह छोटी गाड़ी बनाई जाय ताकि हर म्रादमी जो चाहै वह उसको इस्तेमाल कर सके। इन दोनों कमेटियों में से पहली कमेटी की सिफारिक थी कि मोटर इण्डस्ट्री में जहां उसकी कास्ट कम हो सकती है वहां जो डीलर्स हैं उनका जो मुनाफा है वह बहुत कम किया जा सकता है क्योंकि भ्राजकल उनको बहुत मुनाफा मिल रहा है । मैं इस संबंघ में माननीय मंत्री महो-दय से कहना चाहुंगा कि जब ग्राज सेर्ल्स मार्केट है बायर्स मार्केट नहीं तो ग्राज इस जमाने में जब मोटरें प्राप्त ही नहीं हो रही हैं, उन के लिये वर्षों इंतजार करना पड़ता है तो ऐसी सूरत में उन मोटर बिक्रेताग्रों को ज्यादा इसका मुनाफा देने से क्या लाभ है ? इतना जबर्दस्त प्राफिट जो उनको दिया जा रहा 🕏 कि ग्राज मोटर बिकेता बढ़ते जा रहे हैं ग्रौर मालामाल होते जा रहे हैं। हम मोटर की कास्ट को कम कर सकते हैं यदि उन के मुनाफे को कम कर दें। उनकी इस सिफारिश को कहांतक मानागया है यह मैं नहीं जानता हूं लेकिन जहां तक मुझ मालूम है, उनकी सिफारिश पर कोई श्रमल नहीं हुआ, उनका मुनाफा वैसे का वैसा कायम है।

दूसरे देशों में जो मोटर इण्डस्ट्री स्राज चल रही है, जैसे भ्रमेरिका में, इंगलैन्ड में भीर दूसरे देशों में चलती है, विशेष रूप से समेरिका में जहां कि मोटर इन्डस्ट्री एक बड़ा उद्योद है वहां उसी के साथ साथ बहुत से छोटे होडे

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उद्योग पनपते है उसकी छत्रछाया मे स्नौर वे मोटर गाडी के विभिन्न पूर्जे जो होते है, छोटे छोटे पार्टस होते है उनको सस्ते बनाते हैं। इसके ग्रलावा बहुत से ग्रादिमयो को रोजगार मिल जाता है श्रोर इतनी बड़ी कैपिटल की जरूरत नही पडती है। मोटर का उद्योग चलाने के लिये पूर्जे अलग से ही खरीद लिये तो इसके लिये ज्यादा रुपये की खागत की जरूरत नही होती । कोई पूर्जा कोई बना रहा है, कोई पूर्जा दूसरा बना रहा है। इस तरह से एन्सीलरी धवा बराबर विकसित हो रहा है अमेरिका में और दूसरी जगहीं में। यहा भी गवर्नमेट की यह नीति कि साथ एन्सीलरी साथ इन्डस्टीज की जानी चाहिये । जब शर्सं लगाई कि जितने मोटर के कारखानेदार जो मोटर बनाते हैं, वे अपने अलग अलग किस्म के पूर्जे छोटे दस्तकारो से, दूसरे लोगो से खरीदेगे ताकि उनकी भी इन्डस्टी पनपे श्रीर श्रागे बढे लेकिन हम क्या देखते हैं कि वह भी काम ज्यादा तरक्की पर नहीं है, उसकी भी प्रगति कुछ नही हुई। पहले तो दिक्कत यह है कि हमारे यहा स्टैन्डर्डाईजेशन नही है मोटर पार्ट स का।

गवर्नमेट ने एक काम बहुत अच्छा किया है कि उसने बहुत सी किस्म की जो गाडियां चलती थी, छोटी ग्रौर बडी, उन सब को तीन गाडिया कर दी हैं। श्रब तीन गाडियों में जो मोटर के पूर्जे लगते हैं अगर उनको स्टैन्डर्डाईज कर दिया जाय तो इसका नतीजा यह होगा कि एक गाड़ी के पूर्जे दूसरी गाडी मे फिट हो जायेंगे ग्रीर इस इन्डस्ट्री को डवलप करने मे बडी स्रासानी होगी। श्रगर हमने ऐसा कर दिवा तो वह इन्डस्ट्री भ्रागे बढ़ सकेगी भ्रौर सारे मुल्क मे पार्टस बन सकेंगे। गवर्नमेट नमुने के डिजाइन तय कर दे कि इस नाप तौल के पूर्जे बनाये जाने चाहियें ग्रौर फिर उसी डिजाइन ग्रौर नापतौल के सारे देश में वे पूर्जे बनाये जायेंगे। धमरीका

मे यह काम गवर्नमेट ने किया है स्रौर उसने इसके लिए स्माल बिजनेस एडिमिनिस्ट्रेशन एक्ट पास किया और सेन्ट्रल गवर्नमेन्ट की ग्रोर से इस तरह के कई सस्थान सारे ग्रमरीका मे खोले गये स्रोर उनका जाल बिछा दिया गया। इन सस्थानो का यह काम है कि वे एन्सीलरीज इन्डस्ट्रीज को बढ़ावा दें, इस बात पर जोर है कि कोई मोटर बनाने वाला, कारखाने वाला जितने भी छोटे पुर्जे खरीदे वे छोटे उद्योगो द्वारा ही बनाये पूर्जे खरीदे।

अमरीका मे स्माल बिजनेस एडमिनिस्टेशन की जितनी भी सस्थाए हैं उनकी यही कोशिष रहती है कि सब पूर्जे एक ही तरह के बनाये जायें ग्रौर इसका परिणाम यह हम्रा है कि वहा पर जितनी भी एन्सीलरीज इन्डस्टीज हैं वे काफी तरक्की कर गई है। हमारे यहा पर गवर्नमेट ने इस तरह मोटर पूजों के सम्बन्ध मे, एन्सीलरीज इन्डस्ट्रीज के सम्बन्ध मे कोई कदम नही उठाया है जिससे यह उद्योग तरक्की कर सके। शायद सरकार के सामने दिक्कतें हो, लेकिन बगैर एन्सीलरीज इन्डस्टीज को डेवलप किये हम इस इन्डस्ट्रीज मे तरक्की नही कर सकते है। जब तक हम एन्सीलरीज इन्डस्ट्रीज को बढ़ावा नही देगे तब तक हमारा मोटर उद्योग तरक्की नही कर सकता है औंर न कीमत कम हो सकती है। एक दलील यह दी जाती है कि सस्ती कार्र नही होती चाहिये क्योंकि सुरक्षा के लिए पैसे की म्रावश्यकता है। म्राज बचत फन्ड मे लोगों द्वारा रुपया जमा करना बहुत श्रावश्यक है क्योंकि उसके द्वारा सुरक्षा के कार्य किये जा सकते हैं। ग्रगर छोटी कार निकाल दी गई तो छोटे लोग भ्रपनी बचत की रकम इस कार को खरीदने में लगा देगे।

दूसरी दलील यह दी जाती है कि इमारे देश मे इस समय जो मोटर के कारखाने हैं उनके पास इतना काम नहीं है इसलिए नया मोटर कारखाना खोलने की जरूरत नही है। श्चगर कोई नया मोटर कारखाना खुला तो बो

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श्री कृष्ण चन्द्री कारखाने मौजूद हैं उन्हें नुकसान पहुंचेगा । यह बात सही है कि हमारे देश में मोटर के जो कारखाने हैं उन्हें नुकसान न पहुंचाया जाय। हमारे देश में जो मोटर उद्योग का काम हुआ है वह नष्ट न होने पावे । भ्रगर वह नष्ट हुम्रा तो इससे देश को बहुत नुकसान पहुंचता है । बह जो दलील दी जाती है कि ग्रगर एक नया उद्योग खलेगा, नया कारखाना खलेगा तो उससे सम्बन्धित उद्योग पर ग्रसर पड़ेगा । परन्त हमने तो स्कटर के बारे में यह देखा है कि जब लैम्बेटा स्कटर देश में काफी चल रहा षा, प्रपना क्षेत्र बढ़ा लिया था, चाहे उसने कोई प्राफिट नहीं लिया था परन्तु वह खब भ्रच्छी तरह से कायम हो गया था, तो सरकार **दे** इन सब बातों को दरगुजर करके वैस्पा स्कटर बनाने का लाइसेन्स ग्रीर जारी कर दिया भीर एक कारखाना भीर खल गया। धाज देश में वैस्पा स्कूटर बन रहा है, लैम्बेटा स्कूटर बन रहा है लॅकिन दोनों की कीमत घट बहीं रही है बल्कि बढ़ती ही चली जा रही है।

THE VICE-CHAIRMAN (SHRIMATI JAHANARA JAIPAL SINGH): You have taken twenty-five minutes. Please wind up now.

SHRI KRISHNA CHANDRA: I shall just take five or ten minutes.

ला किमशन ने श्रपनी रिपोर्ट में यह सिफारिश की थी कि जो लोग हायर परचेज बेसिस
पर मोटर ट्रक्स खरींदते हैं उनके सम्बन्ध में
कानून बना दिया जाय। छोटे छोटे श्रादमी इस
तरह की गाड़ियों को खरीदकर चलाते हैं और
माल ढोते हैं, उनके पास इतनी पूजी नहीं होती
कि वे हजारों रुपये के ट्रक को एकदम खरीद
में। श्राज देश में इसके लिए मोटर फाइनेन्स
बिजनेस चालू हो गया है। देश में ऐसी कंपनियां
बड़ी हो गई हैं जो लोगों को हायर परचेज
बेसिस पर गाड़ियां देती हैं। ये कम्पनी वाले
गरीब लोगों से कागज लिखा लेते हैं कि तुम्हें
माहवारी इतनी किस्त देनी होगी, इतना सूद
देना होगा भीर जब तक तुम मोटर का पूरा

हिसाब नहीं चुका दोगे तब तक मोटर की मिल्कियत तुम्हारे नाम नहीं की जायेगी। ग्राज देश में इस तरह की चीज चल रही हैं ग्रौर इसकी ग्राड़ में बहत सी बदमाशी भी चल रही है। इस तरह की देश में जो दकानें हैं, कम्पनियां हैं, वे ग्रपने फायदे के लिए बहुत सी नई तरकीबें निकालती रहती हैं भौर नई नई चालबाजियां करती रहती हैं। इसके लिए लॉ किमशन ने रिपोर्ट दी थी कि हायर परचेज सिस्टम के लिए एक कानन बना दिया जाना चाहिये ताकि उसके जरिये इस तरह के लोगों की चालबाजियों पर नियंत्रण हो सके भीर उन्हें इस तरह का मौका न मिल सके कि जिससे चाहे जितना सद ले लें। भाज देखने में माता है कि ये कम्पनियां गरीब लोगों से जो ट्रक का घन्धा करके धपना जीवन गजर बसर करते हैं उन्हें तरह तरह से परेशान करते हैं भीर उनसे ज्यादा से ज्यादा मनाफा लेने की कोशिश करते हैं इन सब चीओं को खरम करने के लिए लां कमिशन ने एक कानन बनाने के बारे में सिफारिश की थी लेकिन वह कानून भभी तक हमारे मामने नहीं भाया है । गवर्नमेंट इस बारे में क्या करने जा रही है यह भी पता नहीं चल सका।

हमारी जो डेवलपमेन्ट कौंसिल है, जिस का मैं ने जिक किया भीर जिस की रिपोर्ट की घाज सदन में इस समय चर्चा है, उस डेवलपमेन्ट कौसिल ने इन दो बातों पर भी विचार किया । इस डेवलपमेन्ट कौंसिल को यदि भाप देखें तो उस में भाप को ज्यादातर वही लोग मिलेंगे जो मोटर इन्डस्ट्रीज को चलाते हैं, मोटर विकेता हैं या कुछ टैक्निकल **जानकार हैं । ज्यादातर तादाद, दो-तिहाई** से भी ज्यादा मेम्बर इस कौंसिल के वे लोग हैं जो मोटर इंडस्ट्रीज का संचालन करते हैं, मोटर इन्डस्ट्रीज के मालिक हैं । उन्होंने भपनी रिपोर्ट में स्माल कार का जिन्न किया. लां कमिशन ने हायर परचेज स्कीम के बारे में जो कूछ कहा है, उसका जिक्र किया। हेवलपमेन्ट कौसिल ने धपनी सिफारिश में

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यह कहा है कि जो छोटी कार है वह बन नहीं सकती है भौर उसके रास्ते में बहत सी रकावटें भायेंगी । यह एक ऐसी स्कीम है जो कि कारामद होने वाली नहीं है, यह व्यावहारिक स्कीम नहीं है ग्रीर चल नहीं सकती है । उन्होंने इस कार के खिलाफ बहत जोर दिया है। लॉ कमिशन ने हायर परचेज स्कीम के बारे में जो सिफारिश की है उस के बारे में भी डेवलपमेन्ट कौसिल ने यह कहा है कि ऐसी चीज नहीं होनी चाहिये। उनकी राय है कि इस स्कीम के अरिये देश में इस समय जो काम चल रहा है, गरीब लोग जिन टकों के द्वारा भ्रपना धन्धा चला रहे हैं. वह सब काम ठप्प हो जायेगा । मेरा मकसद यह है कि डेवलपमेन्ट कौंसिल ने बजाय इसके कि मोटर की इन्डस्टी को कैसे भागे बढाये. उस को कैसे डेवलप करें, उन्होंने एसी कोशिश की है कि उसके सदस्यों का जो यह भपना धन्धा है, उनकी जो यह इन्डस्ट्री है, उसमें भागे किसी तरह से भांच न भाने पावे। छोटी कार भीर हायर परचेज से उन के धन्धे में घांच घाती घीर उन्होंने इन दोनों की ही मुखालिफत की ।

डेवलपमेन्ट कौंसिल की योजना प्रच्छी बात है कि हर एक उद्योग को समझने वाले, उनके जानकार लोगों को उद्योग के सम्बन्ध में जानकारी हासिल करनी चाहिये भौर उसकी जांच पड़ताल करनी चाहिये कि उक्त उद्योग के सम्बन्ध में क्या क्या दिक्कतें हैं. क्या क्या उस को सङ्गलियतें मिलनी चाहिये भौर भागे कैसे प्रगति की जानी चाहिये। उस के लिये ग्रपने सुझाव कौंसिल को गवर्नमेंट के सामने रखने चाहियें । ग्रगर यह बात ऐसे ही चले तो देश को बहुत फायदा होगा । हर एक उद्योग से सम्बन्ध रखने वाले जा*न*कार सोग यदि उस उद्योग के बारे में भ्रच्छी तरह से जांच पड़ताल करेंगे ग्रीर गवर्नमेन्ट के सामने सुझाव रखेंगे कि वह उद्योग किस तरह से विकसित हो सकता है, उस को कैसे बढावा दिया जा सकता है, उस की कैसे & Transport Vehicle Industries

प्रगति हो सकती है, भगर इन सब बातों के बारे में वे सिफारिश देंगे तो इस से उस उद्योग की तरक्की हो सकती है श्रीर देश तेजी के साथ ग्रागे बढ़ सकता है । डेवलपमेन्ट कौंसिक का जो यह उद्देश्य है उस उद्देश्य को यह कौंसिल पुरा नहीं कर पाई है।

3 P.M.

बाइसिकिल इंडस्ट्री के बारे में मैं जुरा सा कहना चाहंगा । गवर्नमेंट ने यह सोचा कि बाइसिकिल की एन्सीलरी इंडस्ट्री को बढ़ावा दे, साइकिल के पार्ट स हैं वे छोटे उद्योग घंघीं में तैयार होने चाहिये।स्माल स्केल इंडस्टीज के जो डेवलपमेंट कमिश्नर हैं उन को गवर्नमेंट ने यह काम सुपुर्द किया । पहले उन्होंने स्टैण्डर्डाइज किया भीर फिर कहा कि जो साइकिल के पार्ट्स बनाना चाहें वे बना सकते हैं । फिर छोटे धंत्रे वालों ने थोड़ा पैसा लगा करके, दस हजार, बीस हजार इपये की पंजी लगा कर के साइकिल के पार्ट्स बनाना शरू कर दिया । उसके लिये डेवलपमेंट कमिश्नर तमाम सहलियतें देते हैं, टैक्निकल जानकारी देते हैं, कच्चा माल जो चाहिये वह देते हैं, मशीने देते हैं। इस तरह से बाइसिकिल के बारे में जो एन्सीलरी का डेवलपमेंट हमा है वह काफी ज्यादा हमा है । इसी तरह से भगर मोटर इंडस्ट्री के सम्बन्ध में एन्सीलरी इंडस्टी डेवलप करने में गवर्नमेंट इतना ही प्रयास करती, इतनी ही कोशिश करती, तो उसकी भी हालत श्राज ज्यादा ग्रच्छी होती । इन शब्दों के साथ मैं धाप को धन्यवाद देता हं।

The question was proposed.

V. DAHYABHAI PATEL (Gujarat): Madam, the House would be grateful to the mover of the motion for taking the initiative and bringing forward this very important subject for discussion before the House. You will excuse me, Madam, if I stray a little from the object of the motion, the report of the Development Council, because the mover of the motion

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[Shri Dahyabhai V. Patel.] has moved the motion in such a way that he has gone far beyond the scope of this report alone. So, if I make a few remarks on those lines, I hope you will be indulgent to me. However, I shall try to stick to the time limit and try to be relevant as far as possible on this subject.

The Council appointed by the Government, to my mind, has done very useful work. The twelve thousand odd rupees that the Council spent at heast did one thing. They dispelled the Krishna Menon notion of the small car. The economy invited by the Government of India to this country, called the "Moonshine madness", has been dinned into experts and the Government have finally accepted this proposal. At least that one object has been served. Simultaneously I should like to draw the attention of this House and the country to what that has cost us.

The automobile industry is a very necessary thing for any progressive country. We know, Madam, in the West there has been tremendous progress by certain countries, countries that build up their automobile industry first. Take the case of the United States or Germany. These countries did not have a vast empire that the British had. The British also had an automobile industry and their protected markets and the empire that enabled them to build up a large industry. In fact, I would say that in free competition in quality what the Americans and the Germans gave us was decidedly superior. What America gives to us in the matter of automobile industry, I would submit, is more suited to this country because of a few things that are very similar, namely, a vast country, vast distances and dimensions also. The importance of automobile industry for a country which has to build up its agriculture can be imagined. Agriculture, if it is supported by a properly built automobile industry, can increase. I do not believe that the type of agriculture that we want or the progress and high production in agriculture that we

want is going to come by distributing an acre or 1½ acre to every peasant or every soul in this country. Agriculture is going to give us more production if it is in the hands of the people who know agriculture, if it is in the hands of the people who can produce more with the use of mechanical cultivation . . .

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): I suppose this is near relevancy.

SHRI DAHYABHAI V. PATEL: the hon. Minister is a little patient. he will understand. I was completing the sentence and he would have understood. Mechanical cultivation depends on automobile industry. agricultural instrument which is to be propelled by a machine is something like automobile industry, and higher production in agriculture can come only if a machine-propelled instrument, plough or truck is used for the very simple reason that a bullockplough can plough only a few inches into the soil while a plough that is driven or pulled by a machine can go 8", 10", 12" or 15". It will turn the soil over. The soil that is underneath will come up and the result will be much better.

Similar is the case with defence. Our defence depends very much on our automobile industry. We would have built up defensive or offensive machinery if we had built up an automobile industry. The tanks, the fast moving machines, the aeroplanes, these are all offshoots of the automobile industry. We were lacking in this because we were tampering, we were playing with what was there and misusing it. We were producing bath tubs and coffee percolators.

SHRI M. P. BHARGAVA: (Uttar Pradesh): Old story.

SHRI DAHYABHAI V. PATEL: In our ordnance factories we were producing, rather supposed to be producing Shaktiman trucks, in our prototype machine tools factories. We in-

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vested crores of rupees in factories which were supposed to give us prototype machine tools, machine tools that would enable this country to make rapid progress in the production of machines which would have been useful for building up small industries. ancillary industries all over. But we were fooling about with them. Some parts were manufactured near Bombay, Ambernath. Some were manufactured at Jabalpur, some at some other place and they were transported all this distance and assembled along with a very large component of imported parts into Shaktiman trucks. The economist who came and told us that the small car was "moonshine madness", if he had seen this, I am sure, he would have used a slightly stronger language in case of these Shaktiman trucks.

We have gone wrong because our approach to the whole thing was wrong. The approach was that we have to produce everything. And who is going to produce? Government is going to produce. The whole approach The idea of Government is wrong. producing everything-whether it is the small car or the Shaktiman truck, whether it is useful or not and without thinking as to what it is going to cost-is a very wrong idea. And we are paying for it today. We were caught unprepared when the Chinese came. I am glad the Government have sat up and started scratching their head but I do not think that, if proper advice had been taken, it would have been necessary for a report like this. Madam, I happened to be on this Committee for a short period representing the Western India Automobile Association of Bombay as a consumer and I have no complaints at all of the type that our friend, Mr. Krishna Chandra, made. He says that the composition of the Committee was of people who were interested in the manufacture of cars. Whom else did he think that this Committee will be made of? When you are discussing the question of the progress of the automobile industry, the development of the automobile industry, whom did he expect to be on the Committee? Did he expect this Committee to be made up of peasants or barbers? Whom did he expect?

SHRI AKBAR ALI KHAN (Andhra Pradesh): Experts.

SHRI DAHYABHAI V. PATEL: Who are the experts? I think those who have personal and practical knowledge are the experts and in this country where do we get them, except those people who are in the industry? Otherwise what do they eat? If they are not in the industry where are they employed? It is only when they took the advice of the people who are not in the industry and who gave advice to please Mr. Krishna Menon that we get these reports. After all Government officials are Government officials. If you have Mr. Morarji Desai as the Finance Minister you get the Budget that we got this year. If we get a practical man who understands the business, he will try to correct the mistakes. Perhaps if we have to start on a clean slate he would have to clean many of these things and this Government's Augean stables need to be cleaned very much not only in the matter of automobile industry but in the whole outlook on finance, the whole outlook on industry.

This Committee has pointed out in very clear words that the progress of the automobile industry is not taking place because of high taxation. Thirty per cent, of anything that you take goes as tax; not only the automobile, but the oil that you purchase, the tyre, in everything thirty per cent. is tax. How can this country progress when there is such oppressive taxation? How can you have any industry develop in this country without competition? Progress can come only with free enterprise. If you do not want completely free enterprise, I am not against regulation of industry. Up to an extent we should but it is only competition that is going to give you

[Shri Dahyabhai V. Patel.] cheaper prices and the function of the Government should be to assist, not to restrict, industry. If you read any text-book on automobile industry the first thing you will learn is that a single unit producing not less than 50,000 cars annually can only function efficiently. A unit producing 50,000 ears annually can slash its prices by 15 to 30 per cent. if it is allowed to raise its capacity to one lakh. But here we are thinking in terms of 5,000 and 10,000. There is the whole market of Asia before us. If we had tackled the problem properly, if we had taken the bull by the horns as they say, and started to build an industry and push it further we could have made very good progress. When Mr. Krishnamachari was the Minister in-charge of industry in 1952 I happened to be the President of Automobile Association in Bombay and he promised protection and support to the automobile industry and he said that in five years we shall have automobiles produced in this country, very nearly 100 per cent. Well, we have come to it after ten years, or near to it.

SHRI C. D. PANDE: It is 80 per cent, now.

SHRI DAHYABHAI V. PATEL: But one of the producers of automobiles said that he would be able to slash the car price by Rs. 1,000 if the Government did not make so much difficulties for him for importing machinery. Just as the Government is following a policy of giving incentives to exporters in the matter of cloth, art silk and so many other things, why don't they give incentive to the producers of automobiles? Tell them, you will get this machinery if you want it but export so many cars and get it. The Government should assist them to do it-not merely tell themas they are doing in the matter of cloth exporters and other exporters.

Cloth is sold in this country at a very high price. In some of the foreign markets we are selling it even

Why? cheaper. To keep the mills going. Besides they have not only well-organised industry but they have well-organised labour unions who have representatives right in the Cabinet of this country. That not being the case of the automobile industry I submit very humbly that the problem is not understood properly. There was a strike in Bombay and the factory remained closed for three months. Would this have happened in textile industry? If such a thing happens in the textile industry the Government immediately steps in and prevents this. That is why production goes down in this automobile industry.

SHRI S. CHANNA REDDY (Andhra Pradesh): Even in the textile industry it happens.

SHRI DAHYABHAI V. PATEL: MAY be in very small units but not in Bombay or Ahmedabad or in places where there are large units. stray unit in a corner of the country does not matter compared to the overall picture of the industry. Well, we have heard that about one half of the automobiles manufactured in Indianot only small cars but trucks alsogoes to Government and if you please, to defence. The Committee, from what I know, has taken a lot of trouble but perhaps the Report could have been expedited. But when you have so many people from so many places all over the country and so many officials, if you please perhaps it was not possible to do the work quicker than what has been done. Besides it meant putting the policy of Government completely in a different direction. The Government seemed to be mad on that idea of the small car, cost what it may and they had to reverse that policy in spite of repeated statements of Government that they were going to go ahead and that they were going to do this and that whatever happened. It was very difficult to swallow that and say, no, we made a So they appointed this mistake. Council. Well, I am glad the mistake has been corrected and I hope more

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mistakes will be corrected in future so that the industry, a very vital insustry, an industry which is very necessary to this country may progress.

There is a paragraph on the import of spare parts. I would very much like to see spare parts being made in this country in larger and larger numbers. I do not know whether Mr. Krishna Chandra, the mover of the motion, knows there are many factories, small-scale units, which started making parts for automobiles. If he is using a car and if he tries to buy some parts he will know that there are so many parts which do not require a specialised team or specialised finishing and they are being manufactured and sold in these small garages by those people who repair the cars. We want that to be done on a larger scale.

SHRI A. M. TARIQ (Jammu and Kashmir): But does the hon. Member know the difference between the controlled price and the price at which they are being sold in the country? A part costing Re. 1-8-0 is not available even for Rs. 8.

SHRI DAHYABHAI V. PATEL: agree with you. I am not quarrelling with that. But that happens when the economy is controlled in this manner. Prices will go down only if you have competition, if you encourage more and more production. Now, in the matter of these parts, I would like to draw the attention of the Government and of our much-travelled Ministers to one thing.

I had occasion to go to Germany once many years ago. I think it was That was the time when Germany was building up. For that what did they use and how did they use? They used some of the villages which were enclosed gun encampments for making automobile parts. In many small settlements they were winding armatures for some of their best cars. Their "Mercedes Benz" cars have got parts made in some of

these small places, small villages. Have we used any of our refugee settlements for doing anything of this kind? I am sure our Ministers have gone there because they told me so. The representatives of the Government of Germany and the factory people told me, so many of your Ministers have come and we have showed them this. I can give you the name of one such place as an example, Espelcamp is the name of one of the villages or settlements that were built up and 30 per cent, of the people here were destitutes, refugees who had come from across tht border. They were people coming from outside Germany and they built up a unit there and what was that unit doing? That unit was supplying important parts to the "Mercedes Benz." They were winding armatures. Have we ever thought in terms of rehabilitating our refugees by providing them an industry of this type and making their lives useful and useful to our country? We are thinking only in terms of doles and doles and if this country starts from the beginning to live on and to look for doles all the time, when are we going to stand up? It is that outlook that has made us look for doles from all over the world . . .

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(Interruptions)

SHRI A. M. TARIQ: You did not allow Mr. Krishna Menon . . .

(Interruptions)

SHRI DAHYABHAI V. PATEL: On the question of automobile parts and imports, I would like to have a little more information from the Minister. I understand that there is a lot of argument in the Ministry, of late of persons of Indian origin who have settled down in some of the African countries, particularly in East Africa, who want to come back with all their moneys and some of them are people who deal in automobiles and their parts. I believe some sort of negotiations are going on with them which they are being allowed to bring

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[Shri Dahyabhai V. Patel.]

these parts. I would like to have to the some more information as policy governing this. Will the Government allow them to bring all what they have, lock, stock and barrel-I think that is their demand-whereas most of them are being told that they would be allowed to get only a portion of it, what portion the Government considers useful and the rest they will not be able to get. If they are going to come to this country lock, stock and barrel, with all this and they are going to invest all this in industries in this country, how could they come away leaving out a substantial portion that they have got? Has the Government thought of this problem in this way or is it the attitude of the Government that we do not want to think of the troubles of these people of Indian origin once the Prime Minister said in this House?

Two or three years ago I had asked when this trouble started, 'Is the Government of India aware of the difficulties of the people of Indian origin who are residing in East Africa and how uneasy they feel because of the trouble in some of these places, particularly in the Congo?' Prime Minister got up before the Deputy Minister could say anything and just one word I got 'No'. I hope the Government has reconsidered this situation and has taken, in a reasonable frame of mind, a little more compassionate attitude. When we think of the troubles of all people all over the world, will we not think a little of the people who are of Indian origin and when they want to come back to the mother country and want to bring with them what they have earned? Perhaps a little more sympathetic treatment to them is deemed proper.

SHRI C. SUBRAMANIAM: Ι sorry to interrupt the hon. There should be at least some remote relevancy to the subject which is being discussed.

SHRI DAHYABHAI V. PATEL: was dealing with automobile parts.

THE VICE-CHAIRMAN (SHRIMATI JAHANARA JAIPAL SINGH): Please finish in the next five minutes.

SHRI DAHYABHAI V. PATEL: The recommendations have been summed up. Only perhaps the order that I would put is not there. Recommendation (viii) says that one of the yardsticks of a nation's progress economic and efficient road transport Perhaps I would put it first. Otherwise I am in agreement with the recommendations of the Council, I also welcome the suggestion for the formation of a Central Council. I hope the Government will give due representation to the two Houses of Parliament that represent public opinion in the country and will not pack it only by officials who are to adjust their views according to the views of the Minister or the principal Minister that holds sway in the Cabinet.

A very important point has raised about the left-hand system of driving in India. If this country is to really change the mode of driving and fall in line with what is the practice all over the country, a beginning has to be made early and the earlier the better, otherwise it is going to involve us in a lot of expenditure. There is a mention also of the law of hirepurchase. Free enterprise progresses with a little freedom and if those countries where hire-purchase is allowed on a large scale have progressed, if industry has progressed faster in those countries, perhaps such a system is useful. I do not say that there may not be any safeguards. Safeguards are necessary.

There is a reference to garage equipment but I would say even before garage equipment a very necessary thing is good roads that we lack very much in this country. The progress of the automobile industry will be retarded if we do not have good The use and maintenance of an automobile becomes more expen-

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sive if there is lack of good roads. I would draw the attention to the condition or roads in a very small country at the foot of this big continent, Ceylon. Look at the roads there and look at what we call roads in this country. Thank you.

SHRI SURESH J. DESAI (Gujarat): Madam before I offer my remarks on the Report of the Development Council, I would like to say that this Report is rather an old one for the year ended on 31st March 1962 and the conditions have much changed during the last 11 years since the Report was submitted. Especially after the emergency, the conditions in the automobile industry have changed to a very onsiderable extent but still, this being the first Report of this Development Council, we have to give sufficient importance because the problems underlying the industry still continue to a great extent to be the same.

[THE DEPUTY CHAIRMAN in the Chair]

This Development Council consists of people who are interested in the automobile industry and ancillary industries and the distributors and consumers and one illustrious Member of this House is also a Member of this Council, who spoke on this matter just now. So, this is not a standing committee but an advisory committee of a sort and the work which the Council has done during the short period of one year is quite commendable and I am very happy to note that the Council has really done good work in this period of one year. They met three times and they appointed various subcommittees also. The sub-committees are also very useful sub-committees, for instance, there is a sub-committee on "Study of the Cost of different vehicles and makes under production indigenously". There is a sub-committee on 'Standardisation and Assessing of Demand of Raw materials" which also met and there is a third committee which met once and it is the sub-committee on 'Collection of Statistics on Import, Production, etc. of the different automobile components both in the organised and small scale sectors'. Two subcommittees did not meet but the Council appointed another sub-committee to study the 'Preliminary Report on Transport Policy and Co-ordination'. That sub-committee met three times.

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On the whole, this Council has done very useful work and the recommendations also seem to be very reasonable and very sound ones. I would refer particularly to the first subcommittee on 'Study of the Cost of different vehicles and makes under production indigenously'. That is about the price of the vehicles manufactured in the country. I would submit Madam, that much ignorant comment is going round the country about the price of cars manufactured in this country. First of all the prices are fixed by the Government after proper cost accounting. Every pie is accounted for every item is taken into consideration and then after due cost accounting, the costs are fixed by the Government. There are not the prices of the manufacturers but these are the prices fixed by the Government for each vehicle, whether it is "Ambassador" car or "Fiat" or "Standard and these prices have to be adhered to.

Secondly 70 per cent, of the materials and components are obtained by the manufacturers from the country from other dealers, whether they are tyres or radiators or other components. The prices of these components and materials are not regulated. These radiator dealers are free to sell the radiators at whatever price they like. So the prices of these components and of these materials are not regulated and the manufacturers have to pay whatever price is asked for. tainly they go to increase the cost of the manufactured article. This quesis very often posed: Our tion "Ambassador" cars cost so much, whereas the "Morris" or "Austin" cars manufactured in England cost so much less. Or they say that "Fiat" manufactured in India cost so much whereas those made in Italy cost much less. This I submit is an absolutely

[Shri Suresh J. Desai.]

ignorant question or comment. First of all, the total production of the automobile industry in India, the total number of automobiles made in India is only about 11,000. "Ambassador" cars, about 7,000 "Fiat" cars and about 4,000 or 5,000 "Standard" cars. It is not correct to compare these figures with half million "Fiats" made in Italy or an equal number of "Austins" or "Morris" cars made by the British motor car manufacturers in England.

My hon. friend, Shri Dahyabhai Patel mentioned something about this matter. I will extend this point. Two Oxford professors have gone into the development of the British automobile industry and they have written a book on the automobile industry there. It is available in the Parliament Library upstairs. These two professors have pointed out that if you increase the production from 10,000 to one lakh, there will be a saving of 30 per cent. in the cost. When you increase the production from 1 lakh to half a million, there will be a further having in the cost of 15% and so on it goes increasing. But beyond 1 million the saving in cost tapers down. That is the economics of the automobile industry. So when we manufacture about 20,000 cars how can you compare the cost of our cars with the cost of cars in other countries where they make half a million cars?

To give you an illustration, "Ford" people had got a factory in Detroit in America, From their Dagenhan factory in England, they could not compete with the "Renault" cars in Paris, but from their Detroit factory in America they could compete with the "Renault" cars and sell their cars which were of the same model in Paris. Why was that? In Detroit. they were manufacturing half a million cars whereas in England only 40,000 cars were made in a year. So the whole economics of the industry is like that. The larger the production the greater is the saving in the cost. These factors are not often

borne in mind. Moreover, in the case of the British industry and also of the American industry, they have all their ancillary industries and all the raw materials available to them at home. They have the alloy steel, the special steel and all the raw materials and so on they have at home and they do not have to import them from any other country. But we have to import them. And we have also to pay whatever prices are asked for by the ancillary industries. These prices are high because our ancillary industries are not yet developed. whole industry is, if I may say so, rather immature and that is why the prices go high. The Government also fixes the price after proper cost accounting. It is not as if the price is fixed by the manufacturers. But on the whole question of the price of manufactured articles in this country so many ignorant comments are made. One feels that people do not know anything about these things and so they make rather amateurish comments. So when they ask: should a "Morris" car cost so less? I feel it is rather an infantile comment. The whole economics of the automobile industry should be studied before offering any comments on the prices of cars. That is what I have to humbly submit.

Now, let me say a word about the development of the ancillary industries. It is a good thing that the Councils had gone very deeply into this question and they have made four good suggestions. They have stated it in the Report:

"A member, who has been closely associated with the ancillary industry has been requested to prepare a note on those ancillary items where production is sufficient both in quality and quantity so that after due consideration, the Council could recommend to the Government to ban import of such items."

I hope this member has by now submitted his report. 755 Report of Development Council for Automobiles.

The second recommendation is:

'That the Established Quota for import of spares for older models of vehicles be reduced gradually and the users of such vehicles be made to obtain their requirements for such spares from local sources"

The is also a very commendable recommendation. Then they have made the third and fourth recommendations but it will not read them for they are all there in this Report. They are also very commendable recommendations and as I said it is good that the Council has gone so deeply into the question of ancillary industries.

In England and America these ancillary industries have developed and the big car manufacturers are able to depend to a large extent on those ancillary industries But our ancillary industries have not yet developed in our country They have to be developed and put on a proper footing and only after this is done, can the pinces of cars be regulated and the quality of the cars a'so be regulated properly Very often complaints are made about the quality of the cars made here. But it should be remembered that it is an immature industry yet, depending on so many factors, dependant on our ancillary industries which are still more immature. So the quality of our cars cannot be compared with the quality of cars made in America where the automobile industry is of 75 years standing or in England where a so it is of equally long standing We cannot compare the quality of our cars with those cars where they manufacture millions

Next, I refer to the setting up of the special sub-committee to study the 'Preliminary Report' of the Committee on Transport Policy and Co-ordination—(The Neogy Committee)

They have made some very good comments or recommendations One is that

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"The level of taxation on Commer-

cial Vehicles in India is the highest in the world"

Another is that

"Excessive taxation is an inhibitory agent to adequate progress, expansion and development of the Road Transport Industry"

And the third one is that

"Economic and efficient Road Transport is one of the yardsticks of a Nation's progress and development"

The Report also says that

"Even after expansion of the Railways a gap of 15 million tons would be left to be carried by other agencies"

That will be the gap at the end of our Third Five Year Plan And this a gigantic problem and certainly road transport must play its own part in its solution For that our road transport must be developed and commercial vehicles should ply more more and carry more and more goods for the country I would also point out that the rates of taxation from State to State In all the States the taxation is high and in certain States it is exceptionally high and in certain others it is moderately high The rates vary from State to State This is one difficulty

Another difficulty faced by these vehicles is due to the conditions for the plying of inter-State commercial Commercial vehicles vehicles not ply from one State to another State because so many restrictions come in the way and this again comes in the way of the inter-State carriage of goods by the commercial vehicles Unless these restrictions are removed, this carriage of goods by commercial vehicles cannot be developed But when developed so much would be lessened from our Railways. Council for Automobiles.

[Shri Suresh J. Desai.]

Besides this, there is the restrictive policy on the issue of permits for the plying of commercial vehicles from State to State and this also, I hope this Committee will consider.

Lastly, I will refer to the recommendation of the sub-committee for the formation of a Central body on the lines of the Inter-State Commerce Commission of the United States America. This is what the Report says: 71. 1

"The Council felt that this matter could be more fruitfully pursued industry either with the aegis of the Transport Ministry or the Planning Commission".

This is a very useful suggestion and I hope that the hon Minister will enlighten us as to the steps the Government propose to take in this direction.

The Development Council has further given a list of 135 items of ancillary industry which could be taken up by our small manufacturers, and also a list of 46 items which could be taken up by the Vehicle manufacturers. These are very useful lists and the Council should be congratulated for making out these lists, these indicate to the smaller manufacturers the lines on which they can manufacture the ancillary products which can then be more useful to the bigger vehicle manufacturers as well,

With these words, Madam, I compliment the Development Council for good work they have done, and I hope that in their second report which will now be submitted-another year has already passed-we will see that they have done still more useful work and that further progress has made. Thank you, Madam.

SHRI BHUPESH GUPTA (West Bengal): Madam Deputy Chairman. I am afraid I cannot join in chorus of praise for the Development Council. The reason is obvious. Because this Council is a packed body,

whose main job is to justify the present state of affairs in the automobile industry and to render whatever assistance it can in order to pamper it. The responsibility for this in the final analysis lies with the Government's policy in regard to the development and expansion of our automobile industry. In the first place, I should' like to point out here that this Council has come to the conclusion, obediently naturally that there should be no project of the people's car in the public sector and this is what the Council says in its Report:

"At this meeting the Council also discussed the expansion programme of the automobile industry vis-a-vis the production programme of the economy car in the public sector during the Third Plan. It felt that the introduction of a small car would adversely affect the existing manufacturers and it would serve better if the existing manufacturers were allowed to expand themselves to a reasonable extent compete themselves in the market."

This is exactly what Messrs. Birla Brothers and others of that kind have been preaching all these years. When the question of the people's car came up, following the offer from a French firm, these industrialists or Birla Brothers and so on came with the suggestion that as far as the people's car or the small car or cheap car-whatever it was called---was concerned, first of all, there was no need to undertake this project secondly, if and when it was to be undertaken that should be left to the private sector, that is to say, in their hands. Now, we find this highly praised by Mr. Dahyabhai Patel the Swatantra Party and by my esteemed friend from the Congress Party, coming out with their first support. They say almost verbatim the same thing.

Therefore, that explains the outlook of this particular Council. What can you expect from a Council of this

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kind? But then we must blame the Government to begin with because here we are mote conceined with the Government. I think it is one of the greatest scandals that we have had when the scheme or rather project for the manufacture of a small car was given up, due to the pressure of the vested interests in the automobile industry.

Today there are three concerns which monopolise between themselves the entire car production in the country, motor vehicles, trucks and so on Up till now we do not know why it was done, why this project as given up, except that we were told since the Plan was in difficulty certain raw mater als would not be available, or that Government should not go in for certain additional expenditure and for that reason the project would not be accepted Well I do not know to what extent the abandonment of this project has helped the Third Five Year It does not seem to be very much out of the wood and I doubt, the Government said such things if they really meant it Actualy this was a lame excuse was given We in this House, time and again invited the attention Par lament and the country that there were behind the scene moves on the part of Bii as and other concerns in order to have the people's car scheme sabotaged and shelved Ultimately it came true Actually the job was done ever before Mr Subramaniam came into his Ministry When he came he just ce'ebrated the successful operation of Messrs Birla Brothers That is a'll He made the formal announcement that the scheme had been given I think here of course Dahyabhai Patel would totally agree with us because somehow or other he thinks that the present arrangement is the best one

SHRI DAHYABHAI V PATEL No

SHRI BHUPESH GUPTA The privite sector arrangement is good and the small car business in the public sector should be given up The pub-

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he sector has become Mr Patel's nightmare I do not know why

SHRI LOKANATH MISRA (Orissa) The private sector is your nightmare

SHRI BHUPESH GUPTA I do not know why I think we should have reformulated our automobile manatacturing policy and this should have been done along the following lines As far as cars are concerned, should have put emphasis on small cars being manufactured, as far as possible in the public sector There should have been public sector enterprises to turn out small cars Here two principles are involved. One is cutting the consumption or restricting the luxurious consumption on the part of those who use cars that is to say, we should have compel ed everyone, inc uding Mr G D Birla, to drive in the country in a small car He should not be allowed to manufacture big cars or the one hand and on the other he should not be allowed to import all such big cars from abroad Secondly, the manufacture of small would have been a saving to In the long run it would country have been a saving to our economy Besides, these cars would have been available to a larger section of people that is to say, would have been brought within the reach of a wider range of users of motor cars and so Today there is nothing of this sort We see that we are more or less policy that sticking to the old was formulated when we did not have a clear perspective as to how we should set about the development and expansion of this particular industry Neither we had a clear social objective nor we had a proper understanding of the relation of this industry to the other aspects of our economy

As far as trucks and other commercial vehicles are concerned we could have left these to be manufactured by Hindustan Motors and other concerns—not that the public sector should not have undertaken it but I think that with a little change or expansion of

[Shr1 Bhupesh Gupta] the existing plants it is possible to manufacture these in larger numbers or shall we say, we can have a larger turnout of commercial vehicles. That is how the matter should have been arranged and I do not know why this was not done.

Now, coming to the Three Musketeers of the automobile industry who control the industry as a whole and to whom the Government is so beautifully obedient, I should like to say they are making enormous profits It is pointless to tell us that the price is fixed by the Government Of course. the price is fixed by the Government formally, just as the Government allows them to function and retain their monopolistic grip over this industry But we have reasons to believe from the union sources and others have some knowledge of the matter that the prices are exorbitantly fixed Now as far as the books are concerned, it is possible for them to manipulate books of accounts in order to get the Government to accept their figures and not the figures which should have been otherwise acceptable this industry were in the public sec-

Therefore, what is needed today is a searching enquiry into the cost structure of these three concerns, notably Hindustan Motors and we associate not industrialists but others, trade union representatives economi-1sts and other experts If necessary should be brought from countries where you do not have capita'ists in order to see whether the present cost structure is right is very very important If you ask me how do you say that I am not in a position to give facts and figures requires technical knowledge, technical study and technical evalua-But it is common knowledge today that the prices are fixed very Not only that Recently Hindustan Motors have been nrice rise That is also another com-Therefore plaint on our part

think that in this respect they are made to make some extra Now, if the monopoly is in hands, the Government cannot but. plead helplessness in the matter Suppose today we say that the prices are to be brought down Three of these gentlemen combined, three of these concerns combined would come with the suggestion, "No we will not accept it, we shall stop production" The Government will have to submit to them unless of course you have the policy of nationalisation in this matter, unless you take over the industries under the Industries Development Act or some other suitable measure Government will have to obey This is how they view at least them Therefore, the price is this matter the dictated price This is what I say Dictated price does not cease to dictated price simply because Government is made to put its seal or stamp on it

Madam Deputy Chairman, then we find that many new Hindustan "Ambassador" cars are found to be bad Very fresh, new cars are sometimes not found to be in good condition Our information is that proper trial is not given before they are sold in It appears that among the market the same batch of cars that is turned out from the assembly lines are good and some are bad If there is a kind of mass production that is taking place, why should it be that in the same batch of cars some are good and some bad? What is the mystery behind it has not yet been discovered and it has to be found Generally, we find in letters from various users Of Hındustan 'Ambassador" cars and other that these cars give them a lot have trouble immediately after they I do not know whether been bought Government are receiving At least in one or two cases things the matter was referred to the Ministry and I should like to know whether an investigation was made what steps Governmesnt have taken

Here I may inform this House that a number of skilled workers left the Hind Motors We should like to know the reason why they have left On the one hand we talk about the quality of the car, and bemoan the fact that we started late in the day and therefore we suffer from a lag in the matter compared to other countries. On the other hand we allow the skilled workers to leave The industrial labour relations are that sometimes the skilled workers are to leave the Hindi Motors I forced should like to know about the management there in the Hind Motors, because it is run more or less with the same outlook and in the same spirit as some of the American concerns are But we are not given to that way of arranging our ındustrial affairs.

Now, with regard to the other aspect, 46 items which are to be ancillary items, they are to be manufactured by the vehicle manufactur-This again is spreading the tentacles of monopoly I should thought that here there would scope for others to come in and the operations of the monopolists would be restricted to the maximum possible extent; that is to say, the car manufacturers should not be made to go into this ancillary industry as far as possible and the matter should be left to others so that small-scale industries can develop and new people can get a chance even if you have the private sector industry as it is today in the automobile line I do know why this arrangement has been made

With regard to production, that again is not very satisfactory. Huge quantities of foreign exchange are sanctioned by the Government under the Third Five Year Plan. We should have liked to know how this foreign exchange has been utilised, and in the report Government should have told us how this can be related to the

advance in manufacture and produc-We have reasons to that this foreign exchange which is sanctioned, Rs. 35 crores or so, under the Third Plan for the automobile industry is not always properly utilised, and sometimes even misuse of such foreign exchange allocations does take place What percentage of the car today is indigenous and how much of it is foreign is not yet clearly defined How long shall we take to be nearly self-sufficient matter of production of cars or automobiles in our country? I think the import bill is a heavy one and we are dependent much on imports Therefore, it is essential to lay stress on the development of ancillary industries within our own country give the necessary backing to those who may come up in starting such industries—assuming that Government will not start a public here—and then to see that the indigenous element in the car goes on rapidly increasing, so that within a very short time we can say that the car manufactured is one hundred per cent Indian, the components are one hundred per cent Indian Here again we do not have a clear picture seems the progress in this matter has been extremely slow, and so long as this monopoly remains, I am afraid they will be in a position to lead the Government by the nose, and have been doing it Therefore the main question that arises is one of policy

Now, it is an interesting study you have got here. It is by no means a comprehensive or exhaustive study, but it has come to this conclusion.

"The Development Council endorses the views expressed above

The Council was also not very sure whether it would be possible to produce the car at costs worked out by the Committee and even if the cost worked out at Rs 7,000 exfactory was accepted as feasible to this had to be added the Sales Tax, Excise Duty Insurance etc when

Shri Bhupesh Gupta l

the car would no longer be an economy car. It recommended that the Council be given an opportunity to discuss the Pandey Committee's Report and make recommendations thereon before a final decision is taken by the Government."

They want the Paudey Committee report to be placed in their hands so tnat they can polemize against it and say how wrong it is They do not accept even theoretically from whatever has been said by the experts going into the subject that the car prices can be reduced in the country or brought within the reach of the middle class people They do not accept it. In fact this amounts to a categorical acceptance of the Birla thesis that the car price which has been fixed today is the minimum that one can think of and that the price can never be reduced in India Are we to submit to such an assessment or to such prospects in th automobile industry? Are we to accept this kind of argument that no car can be produced at a price which is less than the price at which either the Hindustan "Ambassadors" or other makes are manufactured by the industrialists? We do not accept it This Committee which was appointed to go into the question of small car or people's car as it was called pointed out that it was quite feasible with assistance and technical know-how and initial equipment from France, to produce cars at much cheaper cost. It was done it was proven it was gone through by the Defence Ministry, by this Ministry and by others and all that it was a feasible proposition Nobody at that time challenged that the costing which was shown in the reports with regard to the people's car was an underestimation Nobody said

it This recommendation was 4 PM. rejected on the ground that we should not in rest foreign exchange for titting a publ sec-

tor undertaking for an industry of this kind. Today we find that this Development Council comes to the conclusion, without even studying the Pande Committee's Report, that the cost of production cannot be reduced. What can I say with regard to a Report given by the so-called Development Council? I know that Shri Dahyabhai Patel is there. He is a very dynamic person (Interruption). You are there

SHRI DAHYABHAI V PATEL I was there for a short time

SHRI BHUPESH GUPTA I am glad that with vour ideas you were there for a short time

SHRI DAHYABHAI V PATEL Quite effective

SHRI BHUPESH GUPTA I should like you to be there with better ideas for a long time

Here I went through the list of these gentlemen who adorn this flambovant Development Who are they? They are all men of big business except one of two (Interruption) But the Hindi Motor Union is not represented there. And some officers are there Seeing the list of these people who are in this Deve'opment Council am I to understand from these gentlemen of industries that something more something better, would come out easily? I would never expect Therefore, the very formation of this Council with such people sealed the fate of what should have come from an institution or a body of this kind Now, I do not see as to why all these industrial people should be taken

THE DEPUTY CHAIRMAN MI Gupta there are three more Members to speak

SHRI BHUPESH GUPTA There fore, I say that there are some people who are not connected with the industry in a very intimate manner,

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although they have some touch with it. But this Council is dominated by the representatives of big business. And no wonder our friend, Shri Subramaniam while he was writing a thesis about socialism said that Marxism had become outdated and included it in the initial draft statement.

SHRI C SUBRAMANIAM I still hold to that view and it is not only my view but it is the view of all Congressmen

SHRI BHUPESH GUPTA 1 see That is the view? But the trouble is that your original draft underwent changes and these words Marxism had become outdated" were deleted by Congressmen not by Communists Again, the Congressmen deleted them Therefore I do not know, between addition and deletion, where we stand But certainly the resolution does not contain the initial formulation that you did This is only by the way I only say this thing

SHRI M RUTHNASWAMY (Madlas) Do Communists still believe in Marxism?

BHUPESH GUPTA Well. that answer, Madam Deputy Chairman, I shall ask when the Swatantra Party begins to know how to spell Marxism Therefore I say that here your Committee is predominantly constituted of big business. Yet you have a certain broad perspective and objective I think this outlook should be implemented in every single policy If you at all talk about socialismwhatever you mean by it have your own meaning-if you at all talk about people, then you should really go in for your automobile industry, manufacturing cars and so on which would be available to the people and which would be brought within the reach of larger sections of people, which will weaken the monopolistic sector and enable the State sector to grow in such an industry It is there that you can mop up the savings of the com& Transport Vehicle Industries
munity and allow the people to take

advantage of the public sector and raise their standard of living

Madam Deputy Chairman, all I can say is, I have not the slightest faith in this kind of Development Council which has produced a command performance and which has not gone an iota beyond what Mr G D Birla has said on the subject If you read the reports of the directors of the Hindustan Motors or of other motor companies you will find that the theme is essentially the same Maybe there is some change in wording here and there

Therefore, I say, what is the use of ta king about socialism and other things when you have such with such people who have little faith in what you preach outside and who are also closely connected with big business? What is the use of talking about industrialisation with a socialistic and democratic outlook when you sabotage the scheme for public sector which would have yielded you profit and revenue on the one hand and given the country a cheap motor. available to a larger section of the people? Therefore, I am disappointed by the Report, and I shall continue to be disappointed so long as the policy of the Government remains what it is and is not radically altered

The DEPUTY CHAIRMAN Mr Arora With you, there are three Members to speak

SHRI ARJUN ARORA (Uttar Pradesh) Madam, I will not take more time than other Members have done

SHRI N SRI RAMA REDDY (Mysore) That means half an hour

SHRI ARJUN ARORA There is a great deal of truth in the criticism that this Development Council, this particular one, is loaded with industrialists

SHRI AKBAR ALI KHAN But Shri Dahyabhai Patel says that they are the only experts

SHRI ARJUN ARORA Fifteen of them are described frankly as industrialists and ten as those having technical knowledge of the industry queer fact is that apart from two or three Government servants, these are either employed by the motor car manufacturers or they are the agents or distributors of them Then we have four persons representing the interests of the consumers One of them is, of course, a distinguished Member of this House the consumer who has to pay incresingly higher rates every year is very much unrepresented or under-represented on this Development Council. Labour, whose co-operation is necessary for the development of any industry, has only one representative the Council He represents not any all-India organisation but an automobile employees' union of Bombay. So, the truth is that this Council is loaded with industrialists or with those who think like them That is why this Development Courcil not apply its mind to the rising prices of automobiles in this country

Member of this Hou a An hon little while back mentioned the fact of costing Now, I am a little familiar with costing and cost accountancy as practised in this country The poor cost accountant has been reduced to a calculating machine by industry He does not have the this country right or the privilege to point out which aspect of expenditure is wrong, inflated or unnecessary He calculate the cost of the various items on figures supplied by the manufacturers The Government itself, I am told, some time back went into the cost structure of this industry details of that have not been available to this House or the country and I do not know whether the cost accountants appointed by the Covernment to go into the cost structure of automobiles in this country were independent people were people whose integrity could not be doubted or whether they were people who in another capacity and at another time were engaged by the industry itself Unless that is known, I am afraid it is correct to say that cost accountants in this country are being reduced to calculating machines by the industry The hon Member of this House, who happens to be a member or happened to be a member of the Development Council, was today complaining against the high rate of taxation as a part of his general vendetta against controlled economy.

Shri DAHYABHAI V PATEL Madam, I am being misrepresented I was pointing out one of the recommendations of that Committee, one of the observations of that Committee If he reads it he will find it

Shri Arjun Arora That Committee was not expected to go into the taxation structure of the country—that is a taxation structure which has been evolved with the sanction of Parliament—and if as the hon Mr Dahyabhai Patel says this Development Counc l

(Interruptions)

I am not yielding

Siri DAHYABHAI V PATEL It is in clause (iii) on page 6 of the Report, that the taxation on commercial vehicles in India is the highest in the world. That is very plain knowledge. That is what is stated in the Report of the Committee.

Shri Arjun Arora Now if this Development Council went into the taxation structure of the country it went beyond its purview, and I am not at all surprised, because 25 of it, 31 members are directly connected with the industry and of the 6 directly unconnected with the industry one happens to be Mr Dahyabhai Patel whose prejudices in the matter of private sector and public sector are very we'l known

SHIT DAHYABHAI V PATEL Tell us what is yours Are you not also prejudiced?

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SERI ARJUN ARORA, Those who glumble against taxation and noiled economy in this country should realise one thing, that it is controlled economy in this country

PATEL. V SHRI DAHYABHAI Why don't you hold the mirror in front of your face?

SHRI ARJUN ARORA It is the controlled economy in this country that gives the protection to the automobile industry to thrive and make p. ofits Now, if the protective tariffs are withdrawn, if import of cars is allowed, if instead of controlled economy we also have free economy at our ports, then the automobile indus-

try run by Birlas, Premier Automoes and others—even Tatas—will these indisappear in no time So dustries have thrived, have made profits, made more than legitimate and reasonable profits because of controlled economy, and my grouse that the Government gives them protection and does not ask them to reduce the prices When the present Finance Minister was not the Finance Minister he said something automobile prices and scooter prices, and I and many other Congressmen in the country felt that here was a Minister who was going to deal properly with the automobile ındustry more than a year has elapsed and nothing has been done. The fact remains that imported cars of the same size and the same horse power as are manufactured in this country much more cheap, much more durable and much more efficient

SHRI BAIRAGI DWIBEDY (Orissa) Much cheaper

SHRI ARJUN ARORA Chr apei first, cheaper, durable and efficient Now, in spite of this Development Council and in spite of an illustrious Member of this House being a memher of this Development Council for come time the prices continue rise The defenders of the private sector say that prices are high because

country is limited. But it is a queer fact that the same manufacturers. when they were producing a lesser number of cars ten or twelve years back, were selling them cheaper Another queer fact is, just as the foreign-made components of the cars have been declining the prices have been rising almost in the same proportion Well that is something alarming and that is something which does not do any credit to the industry or to the Development Council concerned with automobile and ancillary industries

the prices have been rising, and I

personally feel. Madam that the mis-

take was done when the Government

licensed more than one type of car

Why should this country, which can-

not produce cars in millions and

which has necessarily got to confine

itself, in the year 1963, to the produc-

should this country have three or four

produced in the

thousand cars why

increasing, still

Prices of the cars

country have been

tion of a few

& Transport Vehicle Industries

the number of cars produced in this

types of cars and three or four types of trucks? SHRI C D PANDE Mr Bhupesh Gupta does not like monopoly

SHRI ARJUN ARORA Mr Bhupesh does not like monopoly, you probably

SHRI C D PANDE No, I do not 'ike monopoly

SHRI ARJUN ARORA You do not like monopoly and that is very good, then you and I agree and Mr Bhupesh Gupta should not matter

SHRI BHUPESH GUPTA It would be a dangerous thing if you and Mr Pande agree

Shor ARJUN ARORA In this country, when we can produce only a few thousand cars and not a few million cars why should we go in for variout types? The mistake, as I submit-

[Shri Arjun Arora] ted Madam, was made when a number of people were given the privilege. the proud privilege, of becoming carproducers and fleecers of the consumers' money Even today it is not late; a harmony between the views of the hon Mr C D Pande and the .hon Mr Bhupesh Gupta should be found All the plants of the three or car-manufacturers should taken over by the Government and the Government should produce one type In this country we cannot afford the luxury of a "Fiat", "Standard" and a "Hindustan" should have only one type of car am not enthusiastic about the small I do not know what will happen to our narrow roads if and when they are dotted with a number of small I am an enthusiast of an efficient bus service, which is lacking in the country, which is lacking even in this capital city. I am in touch with the students, both boys and girls, in this city, and I find that, on an average, each student in this city has to spend two hours either waiting for a bus or standing in a bus before he or she can go to the college or come back home from the college this capital city does not have efficient bus service

SHRI LOKANATH MISRA It is because of nationalisation

SHRI ARJUN ARORA: It is because there is very little nationalisation

SHRI LOKANATH MISRA No, no

SHRI ARJUN ARORA Also we have a number of truck-manufacturers Now why can't the capital resources of all of them be pooled together and this country have one type of car one type of truck, one type of scooter? That alone will enable us to increase production and cut down prices Now this Development Council has not applied its mind to these problems, and I am therefore sorry that I canpot agree with the hon Mr Suresh Desai in praising the Development Council. The Development Council has engaged itself in a consideration

of nirelevant things, like the law of hire-purchase, they are very enthusiastic about it The law of h re purchase is necessary in an economy where we have more production than purchasing power We in this country do not have much per capita income, somehow the national wealth is so ill-distributed that on the one hand we have Dr Ram Manohar Lohia complaining about three annas per capita income, and on the other hand there is such a long queue for "Fiat" cars that people in Delhi and Bompay are told that they can book their cars for their minor sons. They are told that it may take six or seven years them to get a car

SHRI BHUPESH GUPTA But are they taking into account the Kamaraj Plan?

Shri ARJUN ARORA So, in a situation like this, when the people are prepared to deposit Rs 2,000 with bankers, when the people are prepared to produce bank guarantees, when the people are going in for extremely undesirable type of blackmarketing in cars, for the Development Council to devote public time and public money in considering the desirability of having a law of hire-purchase was a sheer waste of time and energy

Madam, I hope the hon Minister who has shown tremendous courage and imagination in the matter Bokaro, who has shown our American benefactors, the so-called benefactors, their place in the steel industry in this country, will also show some courage and imagination in the matter of automobile industry in this country He may have scrapped the people's car He may not have gone in for a fourth type of car, a smaller car or a bigger car, does not matter But it is incumbent upon him to apply his mind to the desirability of nationalising the three or four automobile plants in the country so that a standard. durable and efficient car of one type alone is midde available in this country at reasonable prices, which I may assure him off-hand, will be certain-

Report of Development [21 NOV. 1963] Automobile Ancillaries Council for Automobiles,

ly much lower than the prices at which the Birlas fleece the consumers.

श्रीविमल हमार मन्तालालजी चौरडिया: (मध्य प्रदेश) : उपसभागति महोदया. जो मोटर गाडिया तथा उससे सम्बन्धित उन्नोगों के विकास के लिये पश्चिद बनाई गई उसकी रिपोर्ट पर चर्चा हो रही है। जहां तक देश में म्राटोमोबाइल इंडस्ट्री का सवाल है सन १६३५ मे ही सर विश्वेश्वरैया ने प्रयत्न किया था। मन् १६३६ में बालचन्द हीराचन्द ने इस बात की कोणिशा की थी बम्बाई प्रान्त की गवर्नमेट के साथ कि अपने यहां पर यह उद्योग प्रारम्भ हो जिसमें कि बम्बई प्रान्त की गवर्नमेंट ने सहयोग देना स्वीकार किया था। किन्त उस समय की ब्रिटिश सरकार ने उनको उस समय सहयोग नही दिया । उन्होंने वह भी कहा कि लड़ाई छिड़ जाने के बाद ग्रामी व्हीकिल्स बनाने दी जायें मगर वह भी उनको करने नही दिया गया । स्वतन्त्रता प्राप्ति के बाद ही हमारे यहां কৃত सका ग्रौर उस दिशा में बहुन कुछ हम्रा है ऐसा कहने में कोई म्रापित है नहीं। श्रभी भी बहुत कुछ करने को है मगर काफी हुआ है इसके बारे में दो मत हो नहीं सकते।

अब जहांतक इसके पयत्नों का सम्बन्ध है हमारी सरकार ने भी बढ़त प्रयत्न किया ग्रौर कमेटियां बैठाई ग्रौर सब ऋछ हम्रा। क्रा कमेटी भी बैठी । हमारी सरकार ने टैरिफ कमीशन की मार्फत भी रिपोर्ट मंगनाई ग्रौर उसके परिणामस्वरूप हमारे यहा पर ग्रब यह पाच छ: मैन्यफैक्चरर्स है ग्रौर उन्ही के माध्यम से हमारे यहां पर कार्स का मोटर्म का ग्रौर टक्स का निर्माण होता है। ग्रब मैं इनके निर्माण के सम्बन्ध में दो तीन बातों के बारे में मंत्री जी का ध्यान स्नाकर्णित करना बाहता हूं। पहली बात ो यह है कि यह जो वहां पर उत्पादन होता है इनकी कीमतें बिदेशी उसी प्रकार, की मोटर के & Transport Vehicle Industries

मुकाबले बहुत ज्यादा हे आर इसके बारे में जो ग्रापने एड्हाक कमेटी बनाई थी उसने भी यही रिपोर्ट ही थी। मामली सी ज्यादा हो २ परसेंट, ५ परसेंट, ७ परसेंट या १० परसेट तक हो तो वह महनीय हो सकता है मगर उस रिपोर्ट के अनसार यह है:

"This means that if we eliminate the incidence of taxes in either case. the consumer price of the Hindustan Ambassador is 38 per higher than the consumer price in the U.K. of the Morris Oxford."

इतनी अधिक ३८ परमेंट कार की कीमत उत्पादन की ज्यादा हो ग्रौर फिर भी हमारे विड्ला साहब ग्रपनी "ऐम्बेसेडर" कार- में घाटा बतायें तो लगता है कि कही न कही कुछ गडबड है। वैसे हमारे टैनिफ कमिश्चन ने सुझाव भी दिया था कि कास्ट ग्रकाउन्ट्स के भाधार पर सारी व्यवस्था बनाई कि कहां पर क्या हो सकता है। मगर ऐसा लगता है कि जो अरोड़ा साहब का ग्रारोप हैं कि वे केवल कालकटर्स हैं कास्ट स्रकाउन्टेंटस नहीं हैं वह ठीक है और उसमे कुछ गड़बड़ है श्रौर उसको जब तक हम देखते नही वेरिफाई करते नहीं तब तक उसका कुछ लाभ हो सकेगा ऐसा मुझे लगता नही ।

हमारे यहां पर पांडे कमेटी की रिपोर्ट भी आई और वह आई तो हमारे शासन के ग्रीर मत्रालय के दफ्तर में ही दाखिल हो करके रह गई भ्रौर उसको बाहर के सूर्य की किरण लगने का मौका ही नही आया। समझ मे नहीं स्राता कि हमारा भासन निर्माण भी करना चाहता है ग्रौर बताना भी चाहता है कि हमने कमेटी का निर्माण किया और उसकी िपोर्ट भी प्राप्त करता है तो फिर क्या कारण है कि उसकी रिपोर्ट को ग्रभा तक प्रकाश्विल नही किया । भ्रापने जो डेवसपमेंट कौंसिल बनाई है वह भी उसका अध्ययन करके कुछ 777 Report of Development [RAJYA SABHA] Automobile Ancillaries
Council for Automobiles. & Transport Vehicle Industries

[श्रो यिमलकुमार मन्नालालजो चौरड़िया] कह सके, ऋपनी राय दे सके ऋौर उसके श्राधार पर श्रौर श्रागे बढ करके काम कर सके, उसको भी स्रापने कुछ नहीं बताया, यह समझ में अपने सरीखी बात नहीं है। इससे फिर वही अनुमान लगाना पडता है कि जो र्बेस्टेड इट्रेस्ट है इस व्यवसाय के वे इस चीज को दबवाना चाहते है स्रौर हमारा शासन उनके चक्कर मे ब्रा करके उस कमेटी की रिपोर्टको प्रकाशित नही करना चाहता । उस कमेटी की रिपोर्ट के ग्रनुसार जनता कार या छोटो कार बनाने का सूझाव था ग्रौर हमारे आसन का भी मत था और सारी बातें थी मगर उस जनता नार के लिये, उस छोटी कार के लिये हमारे शासन ने एक निर्णय ले लिया ग्रौर मझे ऐसा लगता है कि उमने भी जैसा कि जनरल आरोप है कि वेस्टेड इटेरेस्ट के दबाव है वैसा हुग्रा । यह जो डेवलपमेट कौसिल की रिपोर्ट है इसमे भी वे लिखते है कि छोटी कार का निर्माण वर्तमान मैत्युफैवचरर्स के लिये नुकसानदायक हो जायेगा इसलिये बनाना ग्रावश्यक नही । इसमे दो पक्ष है, एक उत्पादन का स्रौर एक उपभोक्ता का । ग्रब हमारी यह कप्रेटी मैन्य्फैक्चरर्स के इटेरेस्ट को गार्ड करना माहती है जो गिनती मे छ: से ज्यादा नही है या जो मैकडों स्रौर हजारों हमारे कज्यूनर्स है उनके इट्रेस्ट को गा**र्ड करना चा**हती है । तो ऐसी भनक इसके स्टेटमेट से लगती है कि कुछ यह भी वेस्टेड इट्टेस्ट से ज्यादा सम्बन्धित है बजाय कज्यमर्भ के।

यह बताया बया है कि जो हमारे यहा पर माम्ली इनकम बाले श्रादमी है उनवे लिये छोटी कार का निर्माण करेगे। छोटी कार या स्माल कार के लिये जो स्टेटमेट दिया ा उस मे बताया था कि फास वाली कम्पती ४,१०० रुपये मे एक्स फैक्ट्री रेट पर कार देने को तैयार है और डेवल्पमेंट कौसिल श्रागे वद वरके कहती है कि ४,९०० में और श्राज की कीमतों मे कोई विशेष कर्क नहीं है जबकि

"स्टैडर्ड" की कीमत १०,६३० रुपये है **ग्रौर** "ऐम्बेसेडर" की कीमत १२,१३१ रुपये है . उस कमेटी मे बैठने वालों को सभवत: १० हजार स्प्रौर पाच हजार मे विशेष फक नहीं मालूम पडता है। मगर मुझ जैसे छोटे श्रादमी के लिये ५ हजार का बहुत बड़ा फर्क होता है ग्रार मुझ जैसे ग्रधिक लोग हिन्दुस्तान में है बल्कि मुझ से भी खराब हालत मे हिन्दु-स्तान मे ज्यादा लोग है। ऐसी स्थिति में उन सब लोगों के दृष्टिकोण को ध्यान मे रख करके हम यह प्रयत्न क्यों न करे कि ये जो एग्जिस्टिंग तीन चार युनिट्स कार बनाने वाली है जीप को इनक्लूड करते हुए उन मे से कोई ऐसी कार बनाये । श्रब "स्टैडर्ड" को ही ले लीजिये। उसकी हार्स पावर भी कम है ग्रौर उसकी मैन्युफैंवचरिंग कास्ट भी ग्रौर कम की जा सकती है। उसकी जो फैशनेबिल बाडी बनती है उसको भी कम कीमत का किया जा सकता है ग्रौर उसको जनता कार में टर्न करके पाच छ हजार रुपने तक की बनाया जा सकता है।

श्री सी० डी० पांडे : ६ हजार रुप ने के ऊपर एक्साइज ड्यूटी पडती है। इसको ग्राप भूल रह है कि तीन चार हजार रुपये एक्साइज ड्यूटी पड़ती है। अगर वह तीन हजार रुपया काट दिया जाय तो "एम सेडर" की कास्ट प्राइस १० हजार रुपये है और उसमें डिफेस ५ हजार रुपये है।

श्री म्रर्जुन म्रर हाः चौरडिया जी कह रहे हैं कि पांच हजार भी वाफी होता है।

श्री सी० डी० पांडे: अगर गवर्नमेट एक्साइज इ्यूटी न लगाये तो ठीक है।

श्री विमलकुभार मजालालजी चौरड़िया : अगर षाडे जी के हिसाब से चले और यह मान कर चले कि "स्टेडर्ड "कार वाले छ हजार

में भी देने को तैयार हो जायेगे तो मै मलालय से प्रार्थना करूगा कि यह जो छ हजार वाली कार है इसको जनता के लिये सस्ते दामो मे नैयार करने के लिय इस पर ड्युटी कम की जाये । हमारे यहा भारत वर्ष मे जो इयटीज हैवं सारी दुनिया मे सब से ग्रधिक है। वह टैक्सेशन पर-मोटर-वहिकिल य० एस० ए० मे ४०० रुपये है तो इडिया मे २.८०० रुपये है श्रौर पर-मोटर-वैहिकिल्स की यह फिगर ग्रौर सब जगह की लेना चाहे तो फ्रांस में ८०० रुपये है, ग्रास्ट्रलिया में ६५० रुपये है, नार्वे मे, १,०५० म्पये है ग्रीर हिन्द्स्तान में २ ८०० रुपये पर-वेहिकिल टैक्सेशन है । एक ग्रोर तो हम यह मत बनाते है कि हमारे यहा यातायात के लिए सारी व्यवस्था होनी चाहिये श्रीर दूसरी श्रीर इतना हैवी टेक्सेशन लगाये तो यह कोई पसम्द ग्राने सरीखी बात नही है। कुछ लोग समझते है ग्रौर हमारे ग्ररोडा साहब भी समझते है कि ज्यादा से ज्यादा टैक्सेशन लगाना चाहिये मगर मै इस मत का ह कि स्रगर हम इस के स्रावश्यकता को मानते है श्रीर यह समझते है कि टासपोर्ट की अरूरत है तो इतना हैवी टैक्सेशन लगावे यह कुछ न्याय-सगत पतीत नही होता है

ग्रब हमारे यहा जितनी कार्स बमती है -- केवल जीप को छोड करके --- कोई कार हमारे देश की रोड्स के काबिल मही है। हमारी सरकार को चाहिये कि वह या तो सारी रोडस को "फियट", ग्रौर ' ग्रम्बैसेडर'' के काबिल बनावे या फिर इन गाडियो को नडिस के काबिल बनावे या कम से कम एक गाडी इन में से ऐसी बनावे जो कि क स-कट़ी-रोडम पर भी चलाई जा सकें। जीप तो है लेकिन वह बहुत महगी पडती है और ग्राज भी कास-कट़ी के लोगो का स्राकर्षण पूरानी १६२८, १६२६, १६३०, १६३१ या १६३२ की फोर्ड ग्रार शिवरलेट के ऊपर है। तो उस टाइप का कोई माडिल हो जाय जो कि कास-कट़ी के लिये भी लाभदायक हो सके। चनाव के दिनों में स्राप

लोगों को भी और हम लोगों को भी यह अनुभव होता है कि १५, २० श्रादमी एक बार चढ कर चले तो जीप हार भी मकती है लेकिन यह फोर्ड ग्रौर शिवरलेट नही हारती है। ऐसी स्थिति मे हमारे यहा एक माडल ऐसा जरूर होत, चाहिये जो कि साधारण लोगो के काम मे ब्रासके ब्रारमस्य द्वामा में भिल सके। इसके लिये प्रयत्न क्यो नहीं किया इसके बारै में

भी बिचार करने की अत्यत आवश्यकता है।

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प्रतिबेदन मे पेज ५ पर यह सुझाव दिया है कि स्पेयर पार्टस का इम्पोर्ट कम किया जाय, वह ठीक है परन्तु इस परिषा ने जो ५ सब-कमेटिया बनाई उनमें में तीन या चार की बैठके तो हुई लेकिन एक सब-कमेटी जो "रिसर्च, टेस्टिंग एड क्वालिटी कटोल" के लिये बनाई गई थी उसकी कोई बैठक नही हुई। इस वक्त ''क्वालिटी'' की सब से ग्रधिक ग्राव-श्यकता है क्योंकि थोड़े दिनों में 'लैंड मास्टर" पूर्जे ढीले होने के कारण श्रावान करने लगती है और "बंड मास्टर" का काम करने लग जाती है, उसके सारे ग्रस्थि-पजर ढीले हो जाते है ग्रौर उसके सारे बाडी के पूजें, रिंग ग्रौर पिस्टन वगैरह सब ठीक ठाक कराने पडते है,रिंग भी बदलनी पडती है श्रौर सारी सामग्री बदलनी पड़नी है। तो ऐसी स्थिति मे यह जो " रिसर्च, टेस्टिंग एड क्वालिटी कटोल'' के लिये जो सब कमेटी बड़ी क्रुपा करके बनाई थी उसकी एक भी मीटिंग का न होना ठीक नही है। हमारे यहा क्वालिटी कटोल की व्यवस्था ठीक हो यह हमारी सब से प्रथम श्रावश्यकता है, तो इस दिशा में भी कुछ किया जाना चाहिये।

माडेल्स के बारे में हमारे श्रागेडा साहव ने कहा। मैं भी इसी मत का ह कि हमारा देश बार बार माडल्स बदलने को एफोर्ड नहीं कर सकता मगर हमारा देश ऐसा है कि कही पहाडी इलाका है स्रौर कही मैदान है, कही अबड खाबट है तो कही साफ मैदान है इसलिये कम में कम एक माइल ऐसा फिक्स

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Council for Automobiles.

[श्रा विमलकमार मन्तालालजी चोर्डिया] कर दिया जाना चाहिये जो कि सब अलग ग्रलग रोडस के लिये. ग्रलग ग्रलग कामों के लिये ठीक हो । दो. तीन से अधिक माइल द्रोना चाहियें मगर एक सरीखा ही तीन तीन माडल कर के रखना जो कि खराब सडक पर अलना पसन्द नहीं करते ठीक नहीं है। एक बार मही सद इसका अनभव हुआ है। मैं 'ग्राम्बैसेदर'' ले कर चला ग्रीर सडक खराब होने की बजह से मोटर ने बम्प लिया, उसने जम्प लिया ग्र⁹ार उसका **चैम्बर फट गया** । इधर उधर गांव भी नहीं था जब रात को १२ बजे बक कोई टक नहीं भ्रा गया तब तक हम लोग बहां से नहीं जा सके। तो रोड का बदलना तो ग्रसम्भव है इसलिये इस दिशा में मोटर का माडल बदलने में कुछ करेंगे तो अच्छा होगा।

कमिशन के बारे में भी शिकायत है. इसकी बजह से भी कीमत बढ़ती है। टैरिफ कमिन्नन ने भी अपनी रिपोर्ट में इस बात को कहा है। विक्रेताओं को साढे सत्तरह परसेंट का कमिशन दिया जाता है। भेरी समझ मे नही स्राप्ता है कि जब इतनी भारी डिएांड है कि हमेशा लेने बालों की क्य लगी हई है तो फिर साढ़े मत्तरह परसेंट का किमशन क्यों रखा जाता है। मेरा ख्याल है कि वह सिर्फ इस लिये है कि बिग्ला साहब तो खद नकसान उठाकर बेचने के लिये तैयार हैं मगर उनके एजेंट कहते हैं कि नही हम तो साढे सत्तरह परसेंट कमिशन से कम पर बेचने को तैयार नही हैं। फिर उसके निये कितना अलैक होता है और क्या नहीं होता है यह श्रीमान से छिपा नहीं है। ऐसी रिधित में इस दिशा में भी हमको कुछ न कुछ निचार करके कार्यत्राही करनी पड़ेगी जिसमें कि यह कमिशन साढे सत्तरह प्रतिशत के बजाब ढाई प्रतिशत पर स्ना जाय क्योंकि छोटे छोटे स्नाइटम्स के लिये जिनमें कि मौ रुपया का माल होता है लोग पांच परसेंट किमशन पर काम करने को तैयार हो जाने हैं तो किर इसके लिये इतना बड़ा कमिशन कभी न्यायसंगत नद्री हो सकता है।

चिकि समय कम है इस वज, से मैं इन मुझाश्रों के साथ समाप्त करता हं स्रोर यह निवेदन करूगा कि क्या करके कम से कम एक माइल ऐसा जरूर निश्चित कीजिये जो कि हमारे देश के ऊबड खाबड राम्नों पर चल सके, दसरे हमारे यहां इनकी कीमतें कम हो सकें इसके लिये व्यवस्था करनी होगी. तोसरे, जो पांडे कमेटी की रिपोर्ट ग्रापने दफ्तर दाखिल कर रखी है उसको भी अपने सामने रखने की कपा करें और जो इतना श्रधिक कमिशन दिया जा रहा है उसको भी कम किया जाय। इसके अलावा जो बहत ज्यादा टैक्सेशन लगा रखा है उसके सम्बन्ध में भी यदि सचमच इसका विकास करना चाहते हैं तो इस दिष्ट से कुछ न कछ कमी करना ग्रति ग्रावण्यक है।

SHPI LOKANATH MISRA: Does the hon Member know that without the recommendation of somebody at the top no dealership or no agency for automobiles is being given? Does he know that?

श्री विमलकुमार मन्त्रालालजी चौरडिया: बह तो है ही, बह उनका काम करेंगे श्रीर मैं अपना काम कहुंगा। मेरी प्रार्थना है कि इसकें। विकास की दृष्टि से जितना ग्रधिक से ग्रधिक ब्यापक रूप दिया जा सके बैसा देने का कष्ट करे। धन्यवाद।

SHRI M. RUTHNASWAMY: Madam Deputy Chairman, if I take part in this debate it is because I am more interested in the ancillary industries rather than in the automobile inqustry itself because these ancillary industries belong to the category small-scale industries which give rise to a widespread demand for technical craftsmanship and provide employto hundreds of thousands of ment people.

I will be satisfied with just one word about the automobile industry. I am not at all impressed by the argument in the Report that a car producted at Rs. 7,000 will not be a cheap car.

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Even if sales-tax and other duties are added, it will be cheaper than the cars that are produced at the present moment in India and even if the price is the same as that of the present cars, it will add to the number of cars available and help to break that queue to which Mr. Arora referred, when peop'e have to wait for two or three years in order to get the car they want. In the Plans also we have reference to the importance of these ancillary industries

The Third Plan Report says that at Bangalore a small ancillary industry has been established to serve the Hingustan Machine Tools Factory and it is proposed to encourage motor ancillary industries also. It is also said in that Report that automobile and diesel engine parts should be encouraged to be produced in the country. But what are the results of either the activities of this Development Council or of the suggestions made in the Third Plan Report? We would like to kndw how many tons of these various machine parts that had been listed here-it looks more like a trade catalogue of motor machine parts-have been produced. We would have liked to have some statistical information about the number of parts produced and the value of the total parts produced so far.

May I suggest that these ancillary industries should not be merely attached to these large-scale automobile industries but the Government should also take a hand in encouraging the promotion of these ancillary industries? They might make use of the Industrial Estates that are established in most of the chief cities of India and have a section devoted to the making of these engine and other motor car parts. In the rural industries sector also the Government might try to encourage the establishment of these ancillary motor car parts industries. In Taluk towns-not so much in villages because the villages are economically not viable-and at village union centres or at the sites of fairs and markets and santhais as they are

called in Tamil, these small ancillary industries could be established. Even if they start as mere repair shops round the petrol pumps scattered on the highways, they should start as a small-scale industry that would eventually develop

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I think the development of these ancillary industries should not be left mainly to the Development Council because, as has been pointed out, the Committee consists of mainly largescale industrialists and they are interested only, if they are interested at all in the development of these ancillary industries, in so far as they are attached to their great workshops. What the Government should aim at is the spreading of these small ancillary industries or workshops all over the country so that they may form an important part of the small-scale industrial development with which the whole industrial prosperity of the country is bound.

थी ब्रार० के० भवालका (पश्चिमी बगाल) : उपस्भापति महोदया, मुझे ग्रापको जन्यवाद देते हुए खुणी होती है कि स्नापने यझे बोलने का स्रादेश दिया ।

हिन्दुस्तान मोटर कम्पनी के बारे में थोड़ा मैं जानता हूं। वहां मोटरों की भारी डिमान्ड है। सितम्बर महीने में २,००० एप्लीकेशन्स अर्ड है और अगस्त के महोत में टेढ तजार एप्लीकेशन्स आई भी । मोटरों की इतनी डिमान्ड होते हुए क्या कार्य है कि सोटरे नहीं बनती । मैने मोटर के कारखादे-दारों में बात की ता उन्होंने कहा कि तीन महीने से मोटर का खाना बन्द है इस लिये मोटर नहीं बनते और डिमान्ड ज्यावा बढ गई है। चार पाच वर्ष पहले हमारे स्नानरेबल मिनिस्टर भेरे साथ जा रहे थे ग्रोर उन्होंने कहा कि दो वर्ष में छोटी मोटर गाडी बना देंगे। मैंने कहा इस देश में छोटी गाड़ी बहुत जरूरी है श्रीर उसकी डिमान्ड बहुत बढ़ेगी क्योंकि थोड़े पैसे वाले स्रादमी ज्यादा हैं स्रौर उनको सवारी के लिये बहुत दिक्कत है। उन्होंने [श्री स्नार० के० भुवालका]
कहा हम स्नापको जरूर देगे । वह हमारी
बात गवर्नमेट ने ड्राप कर दी, स्नागे नही बढी।
तो मै ऐसा सोचता ह कि छोटी गाड़ा बनार्न
के लिये गवर्नमेट को इजीली लिबरल हुक्म
देना चाहिये कि जिससे छोटी गाडिया बते
सौर लोगो को राहत मिले। स्रभी हाल मे
मझको गाडी का यहा से परमिट मिला. मैंते
कलकत्ता मे बातचीत की तो वहा से उन्होंने
कहा कि हम में ले लीजिये। स्रभी गाड़ी मुझे नही
मिली, स्रब वह कलकत्ता से बाई रोड ध्रायेगी
स्रोर कुछ दिन लगेगे। तो मै ऐसा मोचता
हू कि स्रगर भारत सरकार छोटी गाड़ी देने
की चेष्टा करेगी तो मै समझता हू यह देश
के लिये बहत जरूरी साबित होगा।

दूसरी बात यह है--मै श्रापसे कलकत्ता की बात करता ह ग्रोर वैस्ट बगाल मे कलकत्ता बहुत बडी नगरी है--वहा मोटरो की इतनी डिमाड होती है जब कि वहा मोटर खडी करने की जगह नहीं मिलती, तो भी मोटगी की डिमाड इतनी ज्यादा है कि लोगो की मिलती नहीं । ग्रभी थोड़े दिन पहले मै कल-कत्ता मे था, मैने देखा कि एक वर्ष की, दो वर्ष की गाडी १७,००० में लोग खरीद रहे थे। नए के दाम १५,००० ग्रौर पुराने के १७,००० रुपये, क्योंकि गाडी नहीं है। २,००० टेक्मी गाडियो के लिय हमारी वैस्ट बगाल गवर्नमेन्ट ने परिमट दिये लेकिन लोगो को गाडो नहीं मिली, फिर मालुम हुआ और भी ज्यादा दाम देंने को तैयार है लेकिन गाडी नहो मिलती । वहा ऐसी स्थिति है कि ४ बजे से ६ बजे तक शाम के वक्त न टाम मिलता है, न बस मिलती हे, न मोटर या टैझ्सी मिलती है, यह ग्रवस्था कलकत्ते मे है। तो मै सरकार से निवेदन करूगा कि जितनी जल्दी हो सके छोटी गाडी सरकार बनाये नहीं तो अनर सरकार को बनाने में बहत देर होती है तो जो प्राइवेट सेक्टर मे कार बनान वाले हैं उनको ग्रार्डर दे कि वे जल्दी से जल्दी कुछ समय के भीतर बनाये । मै

समझता ह कि छाटा गाडी देश के लिये ज्यादा उपयागी होगी।

मै श्रापका ज्यादा समय नहीं लेकर ग्रापन जो मुझको समय दिया उसके लिये धन्यवाद दता हू ।

SHRI C SUBRAMANIAM Madam Deputy Chairman, the debate on this Report covered a very wide ground I do not think it would be possible for me to touch all the aspects which were put forward during this debate; particularly the hon. Member Shri Dahyabhai Patel from free enterprise onwards he went into the virtues of free enterprise and the dangers of public sector projects-and I have made a note of the various points he made-and then the taxation policy of the Government, the financial policy of the Government, the economic situation in the country, the labour policy, export policy, immigration policy, agricultural policy and of course he could not forget the ex-Defence Minister also and he brought him also, and I do not think when he touched these topics, he expected me to reply to all these things

The main dissatisfaction expressed by various Members in this House with regard to the state of the automobile industry, particularly, with regard to the manufacture of automobile cars 1- shared by me also But what we have got to consider now is in the present circumstances, what should be the correct policy with regard to the development of the automobile industry There has been considerable misunderstanding with regard to the scope of the Development Council As a matter of fact, Development Councils have been formed for the various sectors of industry and automobile industry is one These Councils are not there to lay down the policy for the Government These are all intended to provide a technical forum wherein various matters relating to these industries would be discussed to improve the technical efficiency, to improve the economies of the various

industries and it is for that purpose that these Councils are constituted. Therefore, if the composition of the Council is of a particular pattern, it cannot be helped. We cannot particularly people who are not conversant with these industries and the technicalities of these industries and call it a Development Council. Therefore, if some opinions have been expressed by this Council with regard to other policies also, it is an expression of opinion given by anybody in the country, but what is most important in this context is the technical contribution they make for the mprovement of this industry.

With regard to the policy, since it was touched by almost all the Members, I think I would make it quite clear. As far as the Government are concerned, they have given priority to the production of commercial vehicles, trucks and buses. As far as that is concerned, we wanted to have a production of 60,000 vehicles by the end of the Third Plan period. Our present licensed or sanctioned capacity is now to the extent of 76,900. If there had been no emergency, I have no doubt in my mind that we would have reached this target of 60,000 vehicles but as things stand, I think by the end of the Third Plan period we would be reaching only 45,000

SHRI M P. BHARGAVA: Per year?

Shri C. SUBRAMANIAM: Yes, per year but it should be possible to reach the target of 60,000 very early in the Fourth Plan period. As far as cars are concerned, they get only the third priority. Next priority is to the scooters and motor-cycles. The Third Plan envisaged a production target of 50,000. As a matter of fact, the present licensed and sanctioned capacity is to the extent of 56,000 excluding mopeds.

SHRI ARJUN ARORA: What is the installed capacity?

SHRI C. SUBRAMANIAM: Installed capacity will not be as much. It

would be round about 40,000 but sanctions have been issued and they are further putting up their capacity and therefore, by the end of the Third Plan we may be somewhere near this installed capacity but certainly we would not be producing as much as 50,000 as contemplated. Perhaps 35,000 or 40,000 we would be produceing.

As far as cars are concerned, which gets the last priority, the Third Plan target was 30,000 but our present licensed capacity which is the installed capacity also, is only 20,200 and it has not been possible for us to give any sanction for the expansion of the existing units. Therefore they where they are. That is the difficulty, and in addition to that, the emergency came and the defence requirements had to be largely That defence requirement was of the category of trucks and other vehicles and jeeps and motor-cycles. more than that, the existing resources had to be diverted specially to meet the defence requirements. Therefore, particularly car production was down to a considerable extent. was the real difficulty which the car production had to face and the scarcity which we see in the country today is mainly because of this low production which again was due to emergency and rightly we gave a low priority to the production of these during the emergency. what we were producing before during 1961-62, we are not producing now. We are producing now less number of cars and, therefore, we find scarcity everywhere and when there is scarcity there is an inflated demand also. Even a person who may not require a car immediately thinks to himself, why not I also register? And thinks so particularly where there is the prospect of getting a premium for the car and he goes and registers his name in the off-chance of getting a car and making a profit out of it. But I do agree that there is unsatisfied demand as far as cars are concerned.

The main difficulty in the expansion of the production of cars is due

[Shri C. Subramaniam.] to the foreign exchange searcity. In the present context of prioritis it has not been possible to allocate any foreign exchange for the expansion programme of production of cars. But it should be possible for us to utilise the existing capacity. Even for the purpose of utilising the existing capacity a proportion of the components has to be imported from abroad and that requires foreign exchange which it has not been possible to allocate. It has not been possible to allocate foreign exchange to get all the components which would be required produce up to the capacity.

SHRI AKBAR ALI KHAN: To what extent do we require these foreign components?

SHRI C. SUBRAMANIAM: I will certainly mention that. That is one of the important things which should be taken into consideration. That is why we attach great importance to the maximum attainment of the indigenous components in the car, and we have laid a target of 90 per cent, indigenous components before the end of 1964 But for the emergency we feel it would have been possible for us to reach this target of 90 per cent indigenous components by March 1964. But now that date has to be extended to the end of 1964. As a matter of fact, today I can give the attainment of the indigenous components by various vehicles. For "Tata Mercedes-Benz" it is 74 per cent., "Bedford" 60.9 "Dodge" 79:85 per per cent., "Leyland" 76 per cent., "Jeeps" 79.3 per cent., "Ambassador" 76.91 per cent., pue per cent. 1.48 "Jeia" dard Herald" 60.18 per cent long as we have to go on importing the balance of the components, to that extent, in the context of the scarcity of foreign exchange, naturally the production will be of a lower order and therefore to that extent .

An Hon. MEMBER: The percentage you give is to the cost, I think.

SHRI C SUBRAMANIAM: Yes, the percentage is to the cost of the car. Therefore, I say to that extent we

want to push up the indigenous contents for to that extent, the foreign exchange requirement will be less and therefore we will be able to produce more cars with less foreign exchange and that is what we are attempting to do. That is why we are giving foreign exchange for capital equipment to be imported for the production of these various indigenous components. We are giving sufficient foreign exchange and with the foreign exchange made available now, programme of reaching the 90 per cent. target can be attained by the end of 1964. This is the main aspect which has to be kept in mind.

Another aspect which has to be kept in mind is that when we produce these components inside the country, unfortunately, the prices of these components are much higher than the prices of components imported. Therefore, the more indigenous components you have in the car, the greater is the cost of production of the car. That is the unfortunate condition in which we are situated. Therefore, when we say that we will reach the target of 90 per cent. indigenous components, to that extent, let us remember, the cost of production of the car is bound to go up. As for the selling price of cars, I shall come to it later. We are now encouraging the ancillary industries for the purpose of producing these components and Prof Ruthnaswamy has rightly emphasised the development of these ancillary industries. But then they cannot be developed as he envisages, as a village industry or as a cottage industry. It has got to be a specialised and efficient industry, because what is produced in any part of the country . . .

Shri M. RUTHNASWAMY: I did not say "village industry". I said "rural industry".

SHRI C. SUBRAMANIAM: All right, let it be rural industry. But it cannot be done in that way, as a rural industry. As a matter of fact, the more you decentralise the production

of these various components in various parts of the country in different factories, the greater the efficiency should be and the quality also has got to be improved, because whatever part is produced has got to fit into the main machine, into the main car. Otherwise its production will be of no use. So, unless they maintain quality and they maintain efficiency, this will be of no use. When we talk of an ancillary industry being developed, we seem to think of a lower level of efficiency or a lower level of quality and that these will meet the requirements. On the other hand, the smaller industries will have to be more efficient and they have to be more quality-conscious also. That 's the main thing

In spite of all that we have made considerable progress in the development of our ancillary industries and today they contribute about 30 per cent of a motor car, I mean the ancillary industries. I am not including items like tyres and so on, but the actual components going into a car. But by the end of the Second Plan per'od the annual value of ancillary production was only Rs. 125 crores. In 1962 it was Rs. 18 crores and in 1963 up to September they have produced goods to the value of Rs. 22 crores. Therefore, hon Members may realise how fast these ancillary industries are being developed. But to that extent, as I have already stated, the cost of production is also bound to go up.

Then, Madam, a case was made out that the increase in the cost is due to the fact that there is a huge profitmargin to the capitalist producers particularly. I would like to disabuse the minds of hon Members with regard to this

I will take the case of the "Ambassador" car. In 1956 the prevailing price was-I mean the ex-factory price-Rs. 8,308. At that time there was no cost-accounting No costaccounting had been done with regard to the production cost of the car. Then hon. Members are aware. the T riff Commission was appointed and report was submitted in 1956-57. They went into the cost of production of the car and they fixed the cost at Rs 9,224, I mean the cost of production. With regard to the dealer's margin also, there has been some misunderstanding that it is at the level of 17½ per cent. or 20 per cent. or whatever it was. As a matter of fact, only 10 per cent margin is allowed and there have been representations in the recent past that this 10 per cent, is not sufficient in the present context, because they have to store so much of spare parts and other things for servicing and they find it difficult to meet all these requirements out of this margin of 10 per cent.

SHRI V M. CHORDIA: Since when was it made 10 per cent?

SHRI C. SUBRAMANIAM: From 1956 onwards. I think.

SHRI V. M. CHORDIA: I think in the Report for 1956 the percentage is given as 17½ per cent.

SHRI C. SUBRAMANIAM: I know that now it is only 10 per cent. I can say then that we have reduced it by 7½ per cent. After that, as far as the cost of production is concerned, it was increased only once, and that was in 1958-59. They demanded that because of the cost of the indigenous contents and other things, an increase of Rs. 1,200 per vehicle should be given. But the actual increase

5 P.M. given was on'y Rs. 300. from Rs 9,224 in 1958-59 an increase of Rs. 300 was given. Since then no increase has been given in respect of the actual cost of production. Whatever increase has been given is in respect of excise duty, customs duty or the various other inevitable things which they could not meet. In respect of cost of production, in respect of increased purchases of indigenous components, no increase has been given. As a matter of fact, there has been a good deal of agitation that at the present rate they would be incur[Shri C. Subramaniam.] ring a loss instead of making any profit whatsoever. A cost accountant has gone into the cost of production now and that report is also available with

Meanwhile, there was the Jha Committee Report which wanted that the prices should be brought down. At that time it was envisaged that each producer would bring down the cost by at least Rs. 200. That was given effect to by the "Premiers" and "Standard" also I think, but Hindustan Motors did not give effect to this cut. They continued to have their original price without any cut whatsoever because they were pleading that they were entitled to an increase and they could not cut down further. Recently after examining the cost accountant's report, we have come to the conclusion that at least for the "Fiat" producers and the "Standard" producers we should restore the cut. In respect of the "Ambassador" they have not cut their price, but these people had cut their price. They should at least be allowed to restore their cut. That is the only increase we have recently given.

Shri BHUPESH GUPTA: What prevents you from compelling the Birlas to accept the cut?

SHRI C. SUBRAMANIAM: This was a voluntary cut and we cannot enforce a cut like that. Then, naturally they will claim another Commission to go into their cost of production and it should be justified after all. And, therefore, it was not possible. In any event, what we have done now is even though the cost of production as estimated by the cost accountant shows a little more, we have allowed only the restoration of the cut. Nothing more than that. All the increases which have taken place are due to the excise duties and the customs duties and nothing more than that. That is the cost structure available today. Therefore, to think that there has been an increase from month to month or from year to year

on the part of the producers is not correct picture.

Today if we make an actual assesseven if there is be profit, the profit will only marginal, as far as this industry is concerned. But as was pointed out by Mr. Arora, as long as we have three producers and three models for a production of 20,000 cars—that is what we are producing todaycertainly by no stretch of imagination, whatever method we may adopt, it would be possible to cut down prices at all. As pointed out by the hon. Member, Shri Dahyabhai Patel, it is only at the level of 50,000 and 1,00,000 that we would be able to adopt the methods of mass production and thereby cut down costs. If we are to reach that level of production and if there are three producers then least we should be able to produce 1.50,000 cars. Then alone all the three cars would reach that economic level of production. We are just at the level of 20,000. Therefore, if we are to reach 1,50,000, how long have we to wait? Particularly in the order of priorities we have given to automobile cars it might take another generation. I do not know. Therefore it becomes necessary now to find out a method. So that, whether nationalisation—I am all in favour of nationalisation if that is possible—is there or not, we have to find out some method or other to see that we do not have too many models in the country. Therefore, I can assure Members that I am devoting some attention to this aspect and I hope it may be possible to find some solution to this very difficult problem.

SHRI R. K. BHUWALKA: What about the small car?

SHRI C. SUBRAMANIAM: I shall come to that. Therefore, unless we bring about this state of affairs whereby we will be able to produce one model—there may be two types in the same model, a small car and a medium-sized car that is a quite different thing—and increase produc-

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tion at least to the level of 50,000, bringing down of cost would be an impossibility. Therefore, we have to find methods for that.

SHRI N. M. LINGAM (Madras): What is the total demand for cars of all sizes today?

SHRI C. SUBRAMANIAM: It is anybody's guess. As a matter of fact, my own impression is that we can sell 50,000 cars provided we sell it at a moderate price. If you sell it at Rs. 12,000 and Rs. 14,000 certainly there may not be demand for 50,000. But if you bring down the price to Rs. 7,000 or Rs. 8,000 or slightly more, I think it should be possible to sell at least 50,000.

SHRI BHUPESH GUPTA: How do you propose to bring it down?

SHRI C. SUBRAMANIAM: That is what I am saying. At one place we should be able to produce 50,000 cars. It is on that line I am thinking about it. I do not know the solution immediately. If that solution is found, I would naturally place it before the House. I only say that I am giving consideration to it and as soon as I come to some conclusion, certainly I will take the House into my confidence.

SHRI BHUPESH GUPTA: The Gov. ernment should undertake production.

SHRI DAHYABHAI V. PATEL: Then, the price would become double.

SHRI C. SUBRAMANIAM: I do not know what should be done, but I have not yet come to any conclusion. I know what Mr. Bhupesh Gupta would say and what Mr. Dahyabhai Patel would say. One would say, 'Take it over' and the other would say: 'No, leave it to some private enterprise'. As I said, what I want to tell hon. Members is that I have not yet come to any conclusion.

SHRI BHUPESH GUPTA: Madam Deputy Chairman, the hon. Minister had made a commitment in this House that when the small car would be manufactured in the country that would be only in the public sector. Does he stand by it today or does he want to modify the stand he took in this very House?

SHRI DAHYABHAI V. PATEL: was under the shadow of Mr. Krishna Menon.

SHRI C. SUBRAMANIAM; I can assure the hon. Member that stand by the assurances given to this. House and we stand by our policies. We do not change our policies as often as the Commun'st Party does.

SHRI BHUPESH GUPTA: We want to know whether you stand by that particular thing, if small cars were to be manufactured in the country that would be in the public sector. That is what you said.

SHRI C. SUBRAMANIAM: I am coming to that, the small car aspect of it, and I shall deal with it when I particularly refer to that. Therefore, this is the problem confronting the production of automobile cars and of bringing down the price of cars. We have to find a solution to that.

In this context, reference was made to the production of small car or people's car, whatever the name might be, and somehow the Communist Party has an obsession that vested interests have got a hold on the Congress Party or on the Government and that we are influenced by the vested interests in the country. I do not know whether it is only a reflection of their own mind to the Congress Party and to the Congress Government. As a matter of fact, for taking the final decision, to the extent a Minister is responsible, I am responsible for taking the decision to give up the production of small car in the present circumstances. And I for one thought it out fully, the economics of it, the priority to be attach[Shri C Subramaniam]

ed to it, the availability of foreign exchange for that, etc

Taking all these into consideration and having participated in the formulation of the First Plan, the Second Plan and the Third Plan and also having understood the priorities to be attached to the various lines of production, I came to the irresistible conclusion that the production small cars and the investment on them will not be just fied It may be a wrong judgment But to say that this was because some vested interests brought some pressure to bear is absolutely wrong and I want to assure Shri Bhupesh Gupta that as far as I am concerned there was absolutely no pressure Nobody attempted it even I exercised my independent judge-It may be that my judgment is wrong But to say that I was influenced by anybody is absolutely without any basis whatsoever Therefore, I hope that the hon Member would take this assurance and hereafter at least would give up harping on this that vested interests were responsible for dropping this project. It is not so

Then, Madam, the point was made with regard to the price also by Shri Bhupesh Gupta, that there was monopoly condition prevaling and that it was a dictated price That also dealt with I could very we'l understand criticism with regard to the methods of production, the efficiency of production the economies of production, and with greater effic ency it should be possible to reduce the cost of production But to say that there is monopoly condition prevailing in the automobile industry is absolutely wrong, because there are three producers there today, and as a matter of fact, if there had been only one, that would have given them economies of production, and n that monopoly condition, whether it is in the private sector or public sector should have been possible for them to bring down the price If the price

factor today is at the high level, it is mainly because there is no monopoly It is not produced by one concern. It is being produced by three concerns at a very low level

SHRI AKBAR ALI KHAN If you br ng 1n one or two more, there would be greater competition

SHRI C SUBRAMANIAM Therefore, to say here also that this Government is being dictated to by Birlas or Tatas, whoever they may be, by vested interests, and that because of that this high level of prices is being maintained is another illusion of the Communist Party

SHRI BHUPESH GUPTA Just now you said that Mr Bir a would not accept a cut of Rs 300

SHRI C SUBRAMANIAM said that there was justification That was because their production cost was much more than that of others Therefore it was not possible for them In spite of the fact that the other two cu' down the price, it was not possible for them to cut it down You may say that there was inefficiency to that extent, I am prepared to accept that, but that is a different thing Therefore as far as the price is concerned, it is not a question of dictated price The cost accountant of the Government goes into it Of course t is always possible to say that the cost accountant is being influenced by the capitalists. Then we cannot live in this country at all because somebody or other will be influencing somebody else Therefore, we have to take into account the existing state of affairs, and on that account we have made as far as possible an accurate costing of the production cost, and it is on that basis that we are trying to have the price

As far as the trucks are concerned it s not necessary to have 50,000 or 100 000 production I am told that 24 000 would be an economic size particularly when we produce vehicles of

3 tons, 5 tons and above. Therefore, as far as that is concerned, I hope it would be possible for us to reach the level of production of 24,000 or 25,000 soon. As a matter of fact, TELCO would be reaching that production very soon. There also the main difficulty with regard to prices is the higher price of the indigenous components. As long as we have too many ancillary industries producing these and too few goods, there also we do not attain the economies of production.

While I do agree with Prof. Ruthnaswamy that these should be spread over everywhere in large numbers, once you have these large numbers, then whatever is available for production will have to be distributed among these large numbers. And once you distribute among these large numbers they would be producing at a very low level, and then the cost of production is bound to go up. Therefore, there also, as far as the ancillary industries are concerned, we are trying to achieve the economies of production by giving large-scale production to the existing ancillary units If it is not possible for us to give fresh licences for the production of some of the components, it is mainly because of this consideration. If we go on licensing too many 'concerns for this purpose, then ultimately we would find that the cost of production would be going up higher and higher, and even when we reach the economies of production at the producer's level, because of these ancillary industries, it would not be possible for us to bring down the cost.

The second factor is the raw materials. As long as the raw material costs are much higher than the raw material costs in other countries, to that extent the higher cost of production will get reflected here also. But we are trying our best to produce all the raw materials within the country so that the foreign exchange scarcity will be got over. We are also trying to see that these raw materials are produced at a reasonable cost so

that all the machines, not only the automobiles but the various machines which would be using these raw materials, are produced at a reasonable cost. That is one aspect which we wil have to keep in mind.

Then various suggestions were made with regard to roads and various other things. As a matter of fact it is quite outside the scope of my Ministry. They should be considered by the Transport Ministry. The various other suggestions made, I sure, will be taken note of by the concerned Ministries, and I hope they would take steps to see that proper roads are made available.

With regard to taxes and all those things, I hope the Finance Minister will take note of these questions and have a tax structure which would fit into the economy of our country.

SHRI GOPIKRISHNA VIJAIVAR-GIYA (Madhya Pradesh): May know whether the production of jeeps is increasing?

SHRI C. SUBRAMANIAM: As far as jeeps are concerned, we fixed a target of 10,000 for the Third Plan. We have already achieved the target particularly because of the emergency. But till recently, the entire production was being absorbed by the Defence Ministry. From this month onwards they are releasing some for civilian consumption, and I am told that in the months to come progressively more and more jeep vehicles will be released for civilian consumption

SHRI GOPIKRISHNA VIJAIVAR-GIYA: The Japanese model is a much improved model. Are our people adopting some improved model?

SHRI C. SUBRAMANIAM: It should be possible for us to bring out whatever model is possible. I am glad the hon. Member mentioned about this. One aspect of this automobile industry today is that we are tied down to the models which we have got from

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[Shri C. Subramaniam.] our collaborators. We do not do any research or development to bring out new designs. In Japan, while in the beginning they got into collaboration with foreign producers, later on, because of their own research and development they were able to produce own designs which would suit their conditions with regard to road, with regard to climate, etc. But unfortunately, we are still tied down to foreign callaborators, and .I hope and trust that in this direction also we would be making progress in the near future so much so that cars of Indian design suited to Indian conditions would be produced here and in large numbers. It is my view-it is an anti-Marxist view-that individuals should own cars and that too in large numbers-and this has been advocated by Mr. Bhupesh Gupta proving the theory of Prof. Ruthnaswamy as to how far the Communist Party is pro-Marxist. how far they follow the Marxist principles, how far they believe in them. As a matter of fact they say that there should be more cars for individual consumption. That itself shows that they are breaking away from the Marxist principles. (Interruption) I am not yielding.

I do not think there is any more point for me to mention. But I am grateful to the Members for highlighting the various points which the Government have got to take note of in developing this automobile industry. To the best of my ability I give this assurance, we shall see that there is greater efficiency, that these vehicles are produced at lesser cost, and that our people are benefited more and more by the development of this industry

THE DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at twenty minutes past five of the clock till eleven of the clock on Friday, the 22nd November, 1963.